

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 30.03.2026 to 02.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & E	2	S/Shri Saktijit Dey, Vice President & Girish Agrawal, AM (on 30 th Mar)
E	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM (on 1 st & 2 nd April)
B	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM (on 1 st & 2 nd April)
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (on 1 st & 2 nd April)
C & K	4	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM (on 30 th Mar) S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM (on 1 st & 2 nd April)
A & H	6	S/Shri O P Kant, AM & Pawan Singh, JM (on 30 th Mar) S/Shri O P Kant, AM & Anikesh Banerjee, JM (on 1 st & 2 nd April)
J & SMC	7	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM

Constitution of Benches 06.04.2026 to 09.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (from 6 th to 8 th April) S/Shri Pawan Singh JM & Makarand V Mahadeokar, AM (on 9 th April)
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C & K	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

Constitution of Benches 13.04.2026 to 16.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
K	(K- At 2:30 pm)	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

Constitution of Benches 20.04.2026 to 23.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
K	9 (At 2:30 pm)	Smt Kavitha Rajagopal, JM & Shri Jagadish, AM
F	11	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

- 'D' Bench will not function on 30th March 2026 and the cases fixed will be distributed on 1st and 2nd April, 2026.
- 'G' & 'I' Benches will not function on 30th March and 1st & 2nd April 2026. The cases fixed on these dates will be distributed between 6th to 9th April 2026.

Sd/-
[Saktijit Dey]
VICE PRESIDENT

Dated: 27th March, 2026.
(Hindi version follows)

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Prathishtha Bhavan,
101 Maharshi Karve Marg,
Mumbai -400 020.

NOTICE-I

- **As 14.04.2026 is declared as holiday on account of the birthday of “ Dr Babasaheb Ambedkar ”, the cases fixed are adjourned to 15.04.2026 & 16.04.2026**

By order


ASSISTANT REGISTRAR

Mumbai.
10.04.2026

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Prathishtha Bhavan,
101 Maharshi Karve Marg,
Mumbai -400 020.

NOTICE -II

- “ D ” Bench is reconstituted as S/Shri Pawan Singh, JM & Makarand V Mahadeokar, AM on 13.04.2026 in Court Room No 3.
- “ E ” Bench is cancelled on 13.04.2026.

By order


ASSISTANT REGISTRAR

Mumbai.
10.04.2026



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 02nd April, 2026



NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 06.04.2026 to 02.05.2026 – Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting No. (Cisco Webex)	PWD
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	2642 366 8521	2026
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	2644 217 1461	2026
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	2643 815 7257	2026
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	2642 125 4122	2026
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	2643 736 6601	2026
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	2642 474 4799	2026
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	2640 956 2087	2026
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	2641 988 2001	2026
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	2642 241 0933	2026
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	2640 418 0078	2026
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	Not Function	N/A

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.

Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6255/MUM/2025	2023-24	[D] ANAND RATHI GLOBAL FINANCE LIMITED (E-FILE)	
2	ITA 7915/MUM/2025	2025-26	[A] THE ADVERTISING STANDARDS COUNCIL OF INDIA	
3	ITA 8685/MUM/2025	2020-21	[A] ASHAPURA DEVELOPERS (E-FILE)	
4	ITA 768/MUM/2026	2020	[D] ASHAPURA DEVELOPERS (E-FILE)	
5	ITA 769/MUM/2026	2023	[D] ASHAPURA DEVELOPERS (E-FILE)	
6	ITA 8726/MUM/2025	2015-16	[D] AMIT BURAKIA (E-FILE)	
7	ITA 291/MUM/2026	2014-2015	[A] MUMTAZ MOHSIN KHAN (E-FILE)	
8	ITA 298/MUM/2026	2014-15	[A] SNEH PRABHA MUNDRA	
9	ITA 304/MUM/2026	2017-18	[A] SANGEETA VIPUL GANGANI	
10	ITA 376/MUM/2026	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	
11	ITA 377/MUM/2026	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	
12	ITA 407/MUM/2026	2015-16	[D] A PRABHAV MANAS PROJECT (E-FILE)	
13	ITA 447/MUM/2026	2015-16	[D] AASHRAYA BUILDTECH PRIVATE LIMITED (E-FILE)	
14	ITA 481/MUM/2026	2020-21	[D] ARVIND RATANCHAND JAIN (E-FILE)	
15	ITA 482/MUM/2026	2021-22	[D] ARVIND RATANCHAND JAIN (E-FILE)	
16	ITA 576/MUM/2026	2018-19	[D] ARVIND SHANTILAL SHAH (E-FILE)	
17	ITA 702/MUM/2026	2019-20	[D] ABANS COMMODITIES(I) PRIVATE LIMITED (E-FILE)	
18	CO 119/MUM/2026	2019-20	[A] ABANS COMMODITIES I PRIVATE LIMITED	
19	ITA 704/MUM/2026	2019-20	[D] ABANS FINANCE PRIVATE LIMITED (E-FILE)	
20	CO 121/MUM/2026	2019-20	[A] ABANS FINANCE PRIVATE LIMITED	
21	ITA 705/MUM/2026	2019-20	[D] ABANS ENTERPRISES LIMITED (E-FILE)	
22	CO 122/MUM/2026	2019-20	[A] ABANS ENTERPRISES LIMITED	

CAUSE LIST OF A BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 709/MUM/2026	2019-20	[D] ABANS BROKING SERVICES PRIVATE LIMITED (E-FILE)	
24	CO 117/MUM/2026	2019-20	[A] ABANS BROKING SERVICES PRIVATE LIMITED (E-FILE)	
25	ITA 712/MUM/2026	2019-20	[D] ABANS FINTRADE PRIVATE LIMITED (E-FILE)	
26	CO 120/MUM/2026	2019-20	[A] ABANS FINTRADE PRIVATE LIMITED	
27	ITA 724/MUM/2026	2025-26	[A] A T SHAH CHARITABLE TRUST	
28	ITA 725/MUM/2026	2025-26	[A] A T SHAH CHARITABLE TRUST	
29	ITA 751/MUM/2026	2016-17	[A] ANIL SHILPAYATAN PRIVATE LIMITED (E-FILE)	
30	ITA 792/MUM/2026	2013-14	[D] ARCIL RETAIL LOAN PORTFOLIO-001-F TRUST (E-FILE)	
31	ITA 794/MUM/2026	2014-15	[D] AJMERA HOUSING CORPORATION BANGALORE (E-FILE)	
32	ITA 797/MUM/2026	2010-11	[D] LAKSHACHANDI COLUMBIA DEVELOPERS (E-FILE)	



Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF A BENCH FOR 14-APRIL-2026 (TUESDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4891/MUM/2024	2012-13	[A] ASIT C MEHTA ADVISORS LIMITED	
2	ITA 5213/MUM/2024	2016-17	[A] ANKIT AGARWAL (E-FILE)	
3	ITA 3210/MUM/2025	2020-21	[A] ACE ASSOCIATES	
4	ITA 5486/MUM/2025	2018-19	[D] AGNIJWAALA ELECTRONICS SUPPLIERS PRIVATE LIMITED	
5	ITA 8603/MUM/2025	2015-16	[A] SNB INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	Adj. to 15-4-2026
6	ITA 8671/MUM/2025	2020-2021	[A] AMEY MADHAV BAITULE (E-FILE)	
7	ITA 8683/MUM/2025	2013-14	[D] AGILITY CONSULTANCY PRIVATE LIMITED (E-FILE)	
8	ITA 816/MUM/2026	2018-19	[A] AISHWARYA LIGHT CONSTRUCTION COMPANY	
9	ITA 829/MUM/2026	2025-26	[A] LILA HIRA CHARITABLE FOUNDATION (E-FILE)	
10	ITA 838/MUM/2026	2012-13	[A] LALIT PIPES AND PIPES PRIVATE LIMITED (E-FILE)	
11	ITA 6024/MUM/2025	2018-19	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
12	ITA 839/MUM/2026	2014-15	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
13	ITA 840/MUM/2026	2015-16	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
14	ITA 841/MUM/2026	2016-17	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
15	ITA 842/MUM/2026	2017-18	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
16	ITA 843/MUM/2026	2017-18	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
17	ITA 844/MUM/2026	2021-22	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
18	ITA 847/MUM/2026	2012-2013	[A] ATUL REALTY PRIVATE LIMITED (E-FILE)	
19	ITA 872/MUM/2026	2012-13	[D] AADIT GEMS (E-FILE)	
20	ITA 873/MUM/2026	2013-14	[D] AADIT GEMS (E-FILE)	
21	CO 140/MUM/2026	2012-13	[A] AADIT GEMS (E-FILE)	
22	CO 141/MUM/2026	2013-14	[A] AADIT GEMS (R-FILE)	


 Assistant Registrar
 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 701/MUM/2021	2012-13	[A] AJAY SHANKARLAL MITTAL	
2	ITA 702/MUM/2021	2013-14	[A] AJAY SHANKARLAL MITTAL	
3	ITA 1680/MUM/2021	2012-13	[D] SHRI AJAY SHANKARLAL MITTAL	
4	ITA 1681/MUM/2021	2013-14	[D] SHRI AJAY SHANKARLAL MITTAL	
5	ITA 1084/MUM/2025	2013-2014	[A] AJAY SHANKARLAL MITTAL (E-FILING)	
6	ITA 703/MUM/2021	2013-14	[A] ANANYA AJAY MITTAL	
7	ITA 1677/MUM/2021	2013-14	[D] SHRI ANANYA AJAY MITTAL	
8	ITA 817/MUM/2021	2012-13	[A] ARCHANA AJAY MITTAL	
9	ITA 818/MUM/2021	2013-14	[A] ARCHANA AJAY MITTAL	
10	ITA 1678/MUM/2021	2013-14	[D] SMT. ARCHANA AJAY MITTAL	
11	ITA 1679/MUM/2021	2012-13	[D] ARCHANA AJAY MITTAL	
12	ITA 1085/MUM/2025	2013-2014	[A] ARCHANA AJAY MITTAL (E-FILING)	
13	ITA 4118/MUM/2024	2012-13	[A] AMOGH BUILDCON PVT LTD (E-FILED(RECALLED MATTER))	
14	ITA 4891/MUM/2024	2012-13	[A] ASIT C MEHTA ADVISORS LIMITED	
15	ITA 5213/MUM/2024	2016-17	[A] ANKIT AGARWAL (E-FILE)	
16	ITA 2254/MUM/2025	2018-19	[A] MITASHI EDUTAINMENT PVT. LTD. (E-FILE)	
17	ITA 2255/MUM/2025	2021-22	[A] MITASHI EDUTAINMENT PVT. LTD. (E-FILE)	
18	ITA 3210/MUM/2025	2020-21	[A] ACE ASSOCIATES	
19	ITA 4599/MUM/2025	2013-14	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
20	ITA 4600/MUM/2025	2014-15	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
21	ITA 4601/MUM/2025	2015-16	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
22	ITA 4602/MUM/2025	2016-17	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
23	ITA 4603/MUM/2025	2017-18	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
24	ITA 4604/MUM/2025	2018-19	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	

CAUSE LIST OF A BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 4605/MUM/2025	2019-20	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
26	ITA 4763/MUM/2025	2021-22	[A] ATIF AFZAL AHMED SHAIKH (E-FILE)	
27	ITA 5407/MUM/2025	2014-15	[D] MUSAFIR.COM INDIA PRIVATE LIMITED (E-FILE)	
28	ITA 5486/MUM/2025	2018-19	[D] AGNIJWAALA ELECTRONICS SUPPLIERS PRIVATE LIMITED	
29	ITA 6210/MUM/2025	2012-13	[D] ANAND PROJECTS LTD (E-FILE)	
30	ITA 6884/MUM/2025	2012-13	[A] ANAND PROJECTS LIMITED	
31	CO 316/MUM/2025	2012-13	[A] ANAND PROJECTS LTD	
32	ITA 8164/MUM/2025	2023-24	[A] AMPSEPC PRIVATE LIMITED (E-FILE)	
33	ITA 6954/MUM/2025	2016-17	[A] ABDUL GAFAR ABDUL KARIM NADIADWALA (DECEASED) THROUGH LEGAL HEIR FIROZ ABDUL GAFAR NADIADWALA	
34	ITA 8603/MUM/2025	2015-16	[A] SNB INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
35	ITA 8625/MUM/2025	2014-15	[A] ANANDKUMAR NAGARMAL AGRAWAL (E-FILE)	
36	ITA 8671/MUM/2025	2020-2021	[A] AMEY MADHAV BAITULE (E-FILE)	
37	ITA 8683/MUM/2025	2013-14	[D] AGILITY CONSULTANCY PRIVATE LIMITED (E-FILE)	
38	ITA 255/MUM/2026	2017-18	[A] ARJUN VIJAYNARYAN UPADHYAY	
39	ITA 816/MUM/2026	2018-19	[A] AISHWARYA LIGHT CONSTRUCTION COMPANY	
40	ITA 829/MUM/2026	2025-26	[A] LILA HIRA CHARITABLE FOUNDATION (E-FILE)	
41	ITA 838/MUM/2026	2012-13	[A] LALIT PIPES AND PIPES PRIVATE LIMITED (E-FILE)	
42	ITA 895/MUM/2026	2008-09	[A] LEIGHTON INDIA CONTRACTORS PVT LTD.	
43	ITA 896/MUM/2026	2015-16	[A] LEIGHTON INDIA CONTRACTORS PVT LTD.	
44	ITA 904/MUM/2026	N.A	[A] AMFAH FOUNDATION	
45	ITA 905/MUM/2026	N.A	[A] LOVE YOUR PARKS ASSOCIATION	
46	ITA 906/MUM/2026	2012-13	[A] LUCKY JEWELLERY	
47	ITA 939/MUM/2026	2015-16	[A] ABHAY SHALIGRAM PATIL (E-FILE)	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4310/MUM/2024	2014-15	[D] ANIL KUMAR VIJAYKUMAR SINGHVI(HUF) (E-FILED)	
2	ITA 5338/MUM/2024	2011-12	[A] ASIS CORPORATE ADVISORS LIMITED	
3	ITA 4888/MUM/2025	2015-16	[A] THE LOOT (INDIA) PRIVATE LIMITED	
4	ITA 4889/MUM/2025	2009-10	[A] THE LOOT (INDIA) PRIVATE LIMITED	
5	ITA 5925/MUM/2025	2012-13	[A] ANIMESH KANJIBHAI PATEL (E-FILE)	
6	ITA 6024/MUM/2025	2018-19	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
7	ITA 839/MUM/2026	2014-15	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
8	ITA 840/MUM/2026	2015-16	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
9	ITA 841/MUM/2026	2016-17	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
10	ITA 842/MUM/2026	2017-18	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
11	ITA 843/MUM/2026	2017-18	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
12	ITA 844/MUM/2026	2021-22	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
13	ITA 6165/MUM/2025	2018-19	[D] ARSHIYA LIMITED (E-FILE)	
14	ITA 7857/MUM/2025	2017-18	[A] ADVAITA TRADING PRIVATE LIMITED (E-FILE)	
15	ITA 8305/MUM/2025	2022-23	[A] LAVESH AGARWAL	
16	ITA 8396/MUM/2025	2023-24	[A] ASPRI SPIRITS PRIVATE LIMITED (E-FILE)	
17	ITA 8643/MUM/2025	2023-24	[D] ASPRI SPIRITS PVT LTD (E-FILE)	
18	ITA 179/MUM/2026	2018-19	[D] ABNCO VIE WIN ENT PVT LTD (E-FILE)	
19	ITA 1012/MUM/2026	2018-19	[A] ABNCO VIE WIN ENT PRIVATE LIMITED	
20	ITA 847/MUM/2026	2012-2013	[A] ATUL REALTY PRIVATE LIMITED (E-FILE)	
21	ITA 872/MUM/2026	2012-13	[D] AADIT GEMS (E-FILE)	
22	ITA 873/MUM/2026	2013-14	[D] AADIT GEMS (E-FILE)	

CAUSE LIST OF A BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	CO 140/MUM/2026	2012-13	[A] AADIT GEMS (E-FILE)	
24	CO 141/MUM/2026	2013-14	[A] AADIT GEMS (R-FILE)	
25	ITA 897/MUM/2026	2023-24	[A] LEIGHTON INDIA CONTRACTORS PVT LTD.	
26	ITA 940/MUM/2026	2015-16	[A] ABHAY SHALIGRAM PATIL (E-FILE)	
27	ITA 992/MUM/2026	2017	[D] LOGICASH SOLUTIONS PRIVATE LIMITED (E-FILE)	
28	ITA 993/MUM/2026	2018	[D] LOGICASH SOLUTIONS PRIVATE LIMITED (E-FILE)	
29	ITA 994/MUM/2026	2012	[D] AMPVOLTS LIMITED (E-FILE)	
30	ITA 1007/MUM/2026	2012-13	[D] AADIT DIAMOND (E-FILE)	
31	CO 142/MUM/2026	2012-13	[A] AADIT DIAMOND (E-FILE)	
32	ITA 1066/MUM/2026	2016	[D] LOGICASH SOLUTIONS PRIVATE LIMITED (E-FILE)	
33	ITA 1118/MUM/2026	2021-22	[D] ATOS INFORMATION TECHNOLOGY HK LTD (E-FILE)	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 943/MUM/2024	2001-02	[D] STERLING HOLIDAY RESORTS LIMITED (E-FILED)	
2	ITA 1841/MUM/2025	2021-22	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
3	ITA 7046/MUM/2025	2021-22	[D] SEVINA MARIE ANN TRAVASSO (E-FILE)	
4	ITA 7929/MUM/2025	2016-17	[A] NAVIN PREMJI DEDHIA	
5	ITA 7311/MUM/2025	2013-14	[A] BALGOPAL HOLDINGS AND TRADERS LIMITED	
6	ITA 256/MUM/2026	2018-19	[A] NETMAGIC SOLUTIONS PRIVATE LIMITED	
7	ITA 677/MUM/2026	2026-27	[A] BUNIYAAD (E-FILE)	
8	ITA 681/MUM/2026	2017-18	[A] M/S NIFAN FINVEST LIMITED (E-FILE)	
9	ITA 694/MUM/2026	2020-21	[D] NITIN KSHIRSAGAR (HUF) (E-FILE)	
10	ITA 699/MUM/2026	2020-21	[A] BHUSHAN ISHWAR BHANUSHALI (E-FILE)	
11	ITA 719/MUM/2026	2015-16	[A] SRI NITIN RAMESH KASHALKAR	
12	ITA 726/MUM/2026	2010-11	[A] NAAGAL GARMENT INDUSTRIES PRIVATE LIMITED	
13	ITA 731/MUM/2026	2016-17	[A] BRIJ SYSTEMS LTD	
14	ITA 754/MUM/2026	2018-19	[A] BADA SAAB DESIGNS PRIVATE LIMITED (E-FILE)	
15	ITA 771/MUM/2026	2018-19	[D] M/S NEUMEC BUILDERS PVT. LTD. (E-FILE)	
16	ITA 788/MUM/2026	2007-08	[D] NATVARLAL BHIMBHAI DESAI (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 14-APRIL-2026 (TUESDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 843/MUM/2024	2015-16	[A] STERLING HOLIDAY RESORTS LIMITED (E-FILED)	
2	ITA 941/MUM/2024	2015-16	[D] STERLING HOLIDAY RESORTS LTD. (E-FILED)	
3	ITA 8644/MUM/2025	2016-17	[D] NEELESH HASMUKH DOSHI HUF (E-FILE)	
4	ITA 8645/MUM/2025	2018-19	[D] NEELESH HASMUKH DOSHI HUF (E-FILE)	Adj to 15-04-2026
5	ITA 622/MUM/2026	2026-2027	[A] SHRI BOMBAY HALAI BHATIA MAHAJAN (E-FILE)	
6	ITA 800/MUM/2026	2016-17	[A] BHAVESH INDUBHAI DESAI	
7	ITA 813/MUM/2026	2014-15	[A] SHINE STAR	
8	ITA 818/MUM/2026	2019-20	[A] M/S. SOHAM ESTATES	
9	ITA 819/MUM/2026	2016-17	[A] SAMEENA SHAMSUDDIN SAYED (E-FILE)	
10	ITA 821/MUM/2026	2022-23	[A] STERLING AND WILSON CO-GEN SOLUTIONS PRIVATE LIMITED (E-FILE)	Adj to 16-04-2026
11	ITA 824/MUM/2026	2015-16	[A] SHUBHADA PRADEEP CHAVAN (E-FILE)	
12	ITA 887/MUM/2026	2022-23	[D] BLUEPEARL TRADING COMPANY PRIVATE LIMITED (E-FILE)	
13	ITA 901/MUM/2026	2020-21	[A] BINA KISHOR THAKKAR	
14	ITA 917/MUM/2026	2013-14	[A] BERMACO ENERGY SYSTEMS LIMITED	
15	ITA 918/MUM/2026	2015-16	[A] BERMACO ENERGY SYSTEMS LIMITED	
16	ITA 970/MUM/2026	2022-23	[A] NAVED INVESTMENT AND TRADING COMPANY PRIVATE LIMITED (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 953/MUM/2026	2022-23	[A] BLUE FIN FROZEN FOODS PRIVATE LIMITED (E-FILE (SG))	
2	ITA 843/MUM/2024	2015-16	[A] STERLING HOLIDAY RESORTS LIMITED (E-FILED)	
3	ITA 941/MUM/2024	2015-16	[D] STERLING HOLIDAY RESORTS LTD. (E-FILED)	
4	ITA 1641/MUM/2025	2010-11	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
5	ITA 1642/MUM/2025	2011-12	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
6	ITA 1643/MUM/2025	2012-13	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
7	ITA 1644/MUM/2025	2013-14	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
8	ITA 1645/MUM/2025	2014-15	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
9	ITA 1646/MUM/2025	2015-16	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
10	ITA 1647/MUM/2025	2016-17	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
11	ITA 7628/MUM/2025	2009-10	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
12	ITA 7629/MUM/2025	2012-13	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
13	ITA 7630/MUM/2025	2014-15	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
14	ITA 8888/MUM/2025	2016-17	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
15	ITA 8889/MUM/2025	2017-18	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
16	ITA 8890/MUM/2025	2023-24	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
17	ITA 9275/MUM/2025	2017-18	[A] BETA CONSULTANCY HR SERVICES PRIVATE LIMITED (E-FILE)	
18	ITA 8644/MUM/2025	2016-17	[D] NEELESH HASMUKH DOSHI HUF (E-FILE)	
19	ITA 8645/MUM/2025	2018-19	[D] NEELESH HASMUKH DOSHI HUF (E-FILE)	
20	ITA 336/MUM/2026	2014-15	[D] SURESH GURUBUXSING WADHWA (E-FILE)	
21	ITA 337/MUM/2026	2017-18	[D] SURESH GURUBUXSING WADHWA (E-FILE)	
22	ITA 562/MUM/2026	2017-18	[A] NARINGARAM PURARAM CHOUDHARY	

CAUSE LIST OF B BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 563/MUM/2026	2018-19	[A] NARINGARAM RUPARAM CHOUDHARY	
24	ITA 564/MUM/2026	2019-20	[A] NARINGARAM RUPARAN CHOUDHARY	
25	ITA 800/MUM/2026	2016-17	[A] BHAVESH INDUBHAI DESAI	
26	ITA 813/MUM/2026	2014-15	[A] SHINE STAR	
27	ITA 622/MUM/2026	2026-2027	[A] SHRI BOMBAY HALAI BHATIA MAHAJAN (E-FILE)	
28	ITA 936/MUM/2026	2017-18	[A] SAINATH POSHETTY PENDAM (E-FILE)	
29	ITA 951/MUM/2026	2020-21	[A] SWARGIYA NAGARSEVIKA MEENATAI VIJAY HAUGULE RAHIVASI SEVA MANDAL (E-FILE)	
30	ITA 960/MUM/2026	2018-19	[A] SHRADDHA PRAKASH MEHTA (E-FILE)	
31	ITA 961/MUM/2026	2019-20	[A] SHRADDHA PRAKASH MEHTA (E-FILE)	
32	ITA 963/MUM/2026	2018-19	[A] SHEETAL DATTATRAY PATIL (E-FILE)	
33	ITA 988/MUM/2026	2019-20	[D] BIRLA GROUP HOLDINGS PRIVATE LIMITED (E-FILE)	
34	ITA 989/MUM/2026	2019-20	[D] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
35	ITA 1005/MUM/2026	2013-14	[D] BABULAL SUMERLAL JAIN (E-FILE)	


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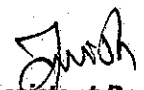
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 3250/MUM/2025	2015-16	[A] RAGHU MADEVA PATEL (E-FILE)	
2	IT(SS)A 3251/MUM/2025	2018-19	[A] RAGHU MADEVA PATEL (E-FILE)	
3	ITA 4060/MUM/2025	2019-20	[D] PANKAJ RAGHU PATEL (E-FILE)	
4	ITA 4061/MUM/2025	2019-20	[D] NISHIT BECHAR PATEL (E-FILE)	
5	ITA 2400/MUM/2025	2017-18	[D] NATAWARLAL MANGALJI THAKKAR (E-FILE)	
6	ITA 5354/MUM/2025	2018-19	[D] BNP PARIBAS INDIA SOLUTIONS PVT LTD. (E-FILE)	
7	ITA 8000/MUM/2025	2014-15	[A] BNP PARIBAS INDIA SOLUTIONS PRIVATE LIMITED (E-FILE)	
8	ITA 8166/MUM/2025	2014-15	[D] BNP PARIBAS INDIA SOLUTIONS PVT. LTD. (E-FILE)	
9	ITA 7508/MUM/2025	2012-13	[A] BIPIN VINODKANT LODHAVIA	
10	ITA 7507/MUM/2025	2011-12	[A] BIPIN VINODKANT LODHAVIA	
11	ITA 7861/MUM/2025	2013	[D] NEEV HOMES PRIVATE LIMITED (E-FILE)	
12	ITA 5430/MUM/2025	2017-18	[A] NEO ITURKAA ENTERPRISES (E-FILE)	
13	ITA 818/MUM/2026	2019-20	[A] M/S. SOHAM ESTATES	
14	ITA 819/MUM/2026	2016-17	[A] SAMEENA SHAMSUDDIN SAYED (E-FILE)	
15	ITA 821/MUM/2026	2022-23	[A] STERLING AND WILSON CO-GEN SOLUTIONS PRIVATE LIMITED (E-FILE)	
16	ITA 824/MUM/2026	2015-16	[A] SHUBHADA PRADEEP CHAVAN (E-FILE)	
17	ITA 901/MUM/2026	2020-21	[A] BINA KISHOR THAKKAR	
18	ITA 887/MUM/2026	2022-23	[D] BLUEPEARL TRADING COMPANY PRIVATE LIMITED (E-FILE)	
19	ITA 917/MUM/2026	2013-14	[A] BERMACO ENERGY SYSTEMS LIMITED	
20	ITA 918/MUM/2026	2015-16	[A] BERMACO ENERGY SYSTEMS LIMITED	
21	ITA 970/MUM/2026	2022-23	[A] NAVED INVESTMENT AND TRADING COMPANY PRIVATE LIMITED (E-FILE)	
22	ITA 990/MUM/2026	2020-21	[D] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
23	ITA 991/MUM/2026	2021-22	[D] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
24	ITA 1004/MUM/2026	2023-24	[D] SHOPPERS STOP LIMITED (E-FILE)	
25	ITA 1010/MUM/2026	2015-16	[D] SUREKHA VIJAY MAHAJAN (E-FILE)	
26	ITA 1030/MUM/2026	2013-14	[A] NAVIN KUMAR AGARWAL	
27	ITA 1034/MUM/2026	2018-19	[A] BABULAL DALICHAND SANGHVI (THROUGH LEGAL HEIR-SHRI PARASMAL BABULAL SANGHVI)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 51/MUM/2026	2013-14	[A] PLUS BKSP TOLL LTD	
2	ITA 1182/MUM/2026	2015-16	[A] PLUS BKSP TOLL LTD	
3	ITA 1181/MUM/2026	2013-14	[A] PLUS BKSP TOLL LTD	
4	ITA 4254/MUM/2025	2016-17	[D] ONEOTT ENTERTAINMENT LIMITED (E-FILE)	
5	ITA 4255/MUM/2025	2022-23	[D] ONEOTT ENTERTAINMENT LIMITED (E-FILE)	
6	ITA 487/MUM/2026	2018-19	[A] PINAKIN LAXMICHAND SHAH	
7	ITA 488/MUM/2026	2013-14	[A] PINAKIN LAXMICHAND SHAH	
8	ITA 511/MUM/2026	2015-16	[A] PYXIS FINVEST LIMITED (E-FILE)	
9	ITA 512/MUM/2026	2015-16	[A] PYXIS FINVEST LIMITED (E-FILE)	
10	ITA 2737/MUM/2025	2021-22	[A] MOHAMMEDASIM SHABBIRAHMED KAMALKHAN	
11	ITA 5893/MUM/2025	2012-13	[D] CINEPOLIS INDIA PVT. LTD.(SUCCESSOR TO FUN MULTIPLEX PVT. LTD.) (E-FILE)	
12	ITA 6879/MUM/2025	2011-12	[A] IDEACOUNT EDUCATION PRIVATE LIMITED	
13	ITA 355/MUM/2026	2014-15	[A] PREMLATA SANTOSH KUMAR MAHESHWARI	
14	ITA 361/MUM/2026	2012-13	[A] CHIRAG NARENDRA KAMDAR	
15	ITA 370/MUM/2026	2011-12	[A] OMKARA DIAMOND EXPORTS PRIVATE LIMITED (E-FILE)	
16	ITA 423/MUM/2026	2022-23	[A] SHRI CUTCHI LOHANA MAHAJAN BOMBAY	
17	ITA 441/MUM/2026	2014-2015	[A] PAMPERED HOME PRIVATE LIMITED (E-FILE)	
18	ITA 462/MUM/2026	2018-19	[A] COLOUR YELLOW PRODUCTIONS PVT LTD (E-FILE)	
19	ITA 483/MUM/2026	2018	[D] ORBIT VENTURES DEVELOPERS (E-FILE)	
20	ITA 517/MUM/2026	2020-21	[A] PREMLATA JAISWAL (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF C BENCH FOR 14-APRIL-2026 (TUESDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 45.3/MUM/2025	2013-14	[A] PLUS BKSP TOLL LTD	
2	ITA 4525/MUM/2025	2012-13	[A] PLUS BKSP TOLL LTD	
3	ITA 5225/MUM/2025	2018-19	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PVT LTD	
4	ITA 5226/MUM/2025	2020-21	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PRIVATE LIMITED	Adjourned
5	ITA 5450/MUM/2025	2015-16	[A] CHAITANYA NANDLAL PAREKH (E-FILE)	to
6	ITA 5855/MUM/2025	2017-18	[A] PRITESH SURESH SHAH (E-FILE)	15-04-26
7	ITA 7996/MUM/2025	2016	[D] PRABHAT TECHNOLOGIES INDIA LIMITED (E-FILE)	
8	ITA 8418/MUM/2025	2017-2018	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
9	ITA 8419/MUM/2025	2018-2019	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
10	ITA 8420/MUM/2025	2019-2020	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
11	ITA 8472/MUM/2025	2017-18	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
12	ITA 8473/MUM/2025	2018-19	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	Adjourned
13	ITA 8474/MUM/2025	2019-20	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	to
14	ITA 8475/MUM/2025	2021-22	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	16/4/26
15	ITA 548/MUM/2026	2011-12	[A] CHANDRA ENGINEERING AND MECHANICAL PVT LTD	
16	ITA 566/MUM/2026	2023-24	[A] PLUTONIUM BUSINESS SOLUTION PRIVATE LIMITED	
17	ITA 616/MUM/2026	2017-18	[A] SVP GLOBAL TEXTILES LIMITED	
18	ITA 617/MUM/2026	2007-08	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI) (SMC)	
19	ITA 789/MUM/2026	2007	[D] NATVARLAL BHIMBHAI DESAI (E-FILE)	
20	ITA 613/MUM/2026	2006-07	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI)	
21	ITA 614/MUM/2026	2006-07	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI)	
22	ITA 615/MUM/2026	2007-08	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF C BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

IN COURT ROOM 5

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 31/MUM/2026	2012-13	[A] SHAAN INFRA PROJECTS PRIVATE LIMITED (AMALGAMATED COMPANY HARNESS FINANCIAL SERVICES PRIVATE LTD.	
2	ITA 2347/MUM/2026	2014-15	[A] PRAFULLA PANDURANG JOSHI (E-FILE)	
3	ITA 3028/MUM/2025	2015-16	[D] CHETAN RASIKLAL SHAH (E-FILE)	
4	ITA 5308/MUM/2025	2014-15	[D] CASA BUILDERS PVT LTD (E-FILE)	
5	ITA 6021/MUM/2025	2017-18	[A] PRAKASH HIRACHAND MUTHA (E-FILE)	
6	ITA 621/MUM/2026	2018-19	[A] PURVI NIHAL SHAH (E-FILE)	
7	ITA 6296/MUM/2025	2012-13	[D] SHAAN INFRA PROJECTS PRIVATE LIMITED (AMALGAMATED COMPANY HARNESS FINANCIAL SERVICES PRIVATE LTD. (E-FILE)	
8	ITA 6369/MUM/2025	2017-18	[A] ISLAM GYMKHANA (E-FILE)	
9	ITA 667/MUM/2026	2017-18	[D] INARCO PRIVATE LIMITED (E-FILE)	
10	ITA 680/MUM/2026	2018-19	[A] PUNIT RASIKLAL SHAH (E-FILE)	
11	ITA 710/MUM/2026	2018-19	[A] PARTH DEVELOPERS (E-FILE)	
12	ITA 714/MUM/2026	2015-16	[A] CABLE CORPORATION OF INDIA LTD.	
13	ITA 7243/MUM/2019	2013-14	[A] RISE WORLDWIDE LTD.	
14	ITA 736/MUM/2026	2014-15	[A] PDP LIFE SCIENCE LOGISTICS INDIA PVT LTD	
15	ITA 737/MUM/2026	2014-15	[A] INDO SAUDI SERVICES CARRIERS PRIVATE LIMITED	
16	ITA 746/MUM/2026	2016-17	[A] PRATIK TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
17	ITA 7466/MUM/2025	2019-20	[A] PALAK AGENCY PRIVATE LIMITED	
18	ITA 7467/MUM/2025	2021-22	[A] PALAK AGENCY PRIVATE LIMITED	
19	ITA 7468/MUM/2025	2018-19	[A] PALAK AGENCY PRIVATE LIMITED	
20	ITA 7469/MUM/2025	2017-18	[A] PALAK AGENCY PRIVATE LIMITED	
21	ITA 747/MUM/2026	2017-18	[A] PRATIK TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
22	ITA 7470/MUM/2025	2016-17	[A] PALAK AGENCY PRIVATE LIMITED	
23	ITA 7471/MUM/2025	2015-16	[A] PALAK AGENCY PRIVATE LIMITED	
24	ITA 7472/MUM/2025	2014-15	[A] PALAK AGENCY PRIVATE LIMITED	
25	ITA 7473/MUM/2025	2013-14	[A] PALAK AGENCY PRIVATE LIMITED	
26	SA 43/MUM/2026	2014-15	[A] PRAFULLA PANDURANG JOSHI (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4011/MUM/2023	2014-15	[A] PREETI PRADIP MODY (E-FILED)	
2	ITA 3616/MUM/2024	2012-13	[D] SPARK GEMS (E-FILED)	
3	ITA 3617/MUM/2024	2012-13	[D] SPARK GEMS (E-FILED)	
4	ITA 1716/MUM/2025	2012-13	[D] INDU MAHENDRA SHAH (E-FILE)	
5	ITA 3649/MUM/2025	2012-13	[A] SPARK GEMS (E-FILE)	
6	ITA 3650/MUM/2025	2012-13	[A] SPARK GEMS (E-FILE)	
7	ITA 5972/MUM/2025	2011-12	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 5973/MUM/2025	2012-13	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 5974/MUM/2025	2012-13	[D] PORTESCAP INDIA PVT. LTD. (E-FILE)	
10	ITA 5975/MUM/2025	2013-14	[D] PORTESCAP INDIA PVT. LTD. (E-FILE)	
11	ITA 5976/MUM/2025	2013-14	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 5977/MUM/2025	2014-15	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
13	ITA 5978/MUM/2025	2015-16	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 6217/MUM/2025	2011-12	[D] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
15	ITA 8025/MUM/2025	2018-19	[A] MR PRAKASH DAYALDAS KARAMCHANDANI	
16	ITA 8095/MUM/2025	2013-14	[D] PROMONT HILLTOP PRIVATE LIMITED (E-FILE)	
17	ITA 8134/MUM/2025	2014	[D] CORAL MARGARET REBEIRO (E-FILE)	
18	ITA 8143/MUM/2025	2024-2025	[D] OM SHANTI HOUSE (E-FILE)	
19	ITA 8351/MUM/2025	2017	[D] CHETNA SURESH KHAKHARIA (E-FILE)	
20	ITA 8371/MUM/2025	2013-14	[A] CHANDULAL NAVJIBHAI PATEL (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 13/MUM/2025	2012-13	[A] DEEPAK VIRENDRA KOCHHAR	
2	ITA 394/MUM/2025	2012-13	[A] DEEPAK VIRENDRA KOCHHAR	
3	ITA 1530/MUM/2025	2012-13	[D] DEEPAK VIRENDRA KOCHHAR (E-FILE)	
4	ITA 3878/MUM/2025	2010-11	[D] MULTI COMMODITY EXCHANGE OF INDIA LIMITED (E-FILE)	
5	CO 165/MUM/2025	2010-11	[A] MULTI COMMODITY EXCHANGE OF INDIA LIMITED	
6	ITA 7438/MUM/2025	2021-22	[A] DINESH DHARAMSHI PATEL (E-FILE)	
7	ITA 8117/MUM/2025	2017-18	[D] DINESH BHABUTMAL SALECHA (E-FILE)	
8	ITA 5783/MUM/2025	2010-11	[A] SHRI DEEP DEVENDRA JAIN L/H OF SHRI DEVENDRA T. JAIN	
9	ITA 6943/MUM/2025	2010-11	[A] DIJESH PRAVINCHANDRA DOSHI	
10	ITA 6944/MUM/2025	2012-13	[A] DIJESH PRAVINCHANDRA DOSHI	
11	ITA 6945/MUM/2025	2009-10	[A] DIJESH PRAVINCHANDRA DOSHI	
12	ITA 7355/MUM/2025	2017-18	[A] MEENA LALIT JAIN	
13	ITA 7356/MUM/2025	2018-19	[A] MEENA LALIT JAIN	
14	ITA 7357/MUM/2025	2019-20	[A] MEENA LALIT JAIN	
15	ITA 7514/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
16	ITA 7515/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
17	ITA 7705/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
18	ITA 7706/MUM/2025	2010-11	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
19	ITA 7571/MUM/2025	2015-16	[A] RAMESH K SHRISHRIMAL	
20	ITA 8314/MUM/2025	2012-13	[A] RAMILA MAHESH MARU (E-FILE)	
21	ITA 8323/MUM/2025	2017-18	[A] DEVANG KANUBHAI VORA	
22	ITA 9017/MUM/2025	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	
23	ITA 6/MUM/2026	2012-13	[A] RAJESH BROTHERS (E-FILE)	
24	ITA 8/MUM/2026	2013-14	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS & PHILOSOPHY (E-FILE)	
25	ITA 446/MUM/2026	2015-16	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS AND PHILOSO (E-FILE-SMC)	
26	ITA 26/MUM/2026	2009-10	[A] RUDARAM D. CHOUDHARY (E-FILE)	
27	ITA 31/MUM/2026	2014-2015	[A] RAM NITISH KOTAK (E-FILE)	
28	ITA 61/MUM/2026	2017-2018	[A] RAHUL SAUNIK (E-FILE)	
29	ITA 62/MUM/2026	2015-16	[A] DARSHIT GALA (E-FILE)	


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10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF D BENCH FOR 14-APRIL-2026 (TUESDAY)

BENCH WILL NOT FUNCTION

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4800/MUM/2023	2017-18	[A] MR DIVYESH CHANDRAKANT RATHOD	
2	ITA 186/MUM/2024	2017-18	[D] DIVYESH CHANDRAKANT RATHOD (E-FILED)	
3	ITA 1406/MUM/2025	2015	[D] SHRI RAMESH SHETTY (IRP IN THE CASE OF M/S. ACUTE RETAIL INFRA PRIVATE LIMITED) (E-FILE)	
4	ITA 3110/MUM/2025	2016-17	[A] RISHIRAJ RADHESHYAM GUPTA	
5	ITA 3930/MUM/2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	Adjn.
6	ITA 3931/MUM/2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
7	ITA 3932/MUM/2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	to
8	ITA 3933/MUM/2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
9	ITA 3934/MUM/2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	15-04-2026
10	ITA 3949/MUM/2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
11	CO 312/MUM/2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	
12	CO 313/MUM/2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	
13	CO 314/MUM/2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	
14	CO 315/MUM/2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	
15	ITA 4587/MUM/2025	2018-19	[A] RAHULKUMAR BAJAJ CHARITABLE TRUST (E-FILE)	
16	ITA 4606/MUM/2025	2019-20	[A] MANISH OMPRAKASH DAVE (E-FILE)	
17	ITA 4957/MUM/2025	2012-13	[A] MUKAT PIPES LIMITED (E-FILE)	
18	ITA 5720/MUM/2025	2012-13	[A] DIGICABLE NETWORK (INDIA) LIMITED (E-FILE)	
19	ITA 5856/MUM/2025	2022-23	[A] MAERSK LINE INDIA PRIVATE LIMITED (E-FILE)	Adjn.
20	ITA 5863/MUM/2025	2014-15	[A] DHANRAJ MEGHKUMAR KHONA (E-FILE)	
21	ITA 7160/MUM/2025	2016-17	[A] MANUGRAPH INDIA LIMITED	to
22	ITA 7161/MUM/2025	2017-18	[A] MANUGRAPH INDIA LIMITED	
23	ITA 7257/MUM/2025	2017-18	[A] ROHIT KUMAR CHANDULAL SHAH	16.04.2026
24	ITA 7280/MUM/2025	2021-18	[A] M C DAVAR HOLDINGS PRIVATE LIMITED (E-FILE)	
25	ITA 65/MUM/2026	2014-15	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
26	ITA 66/MUM/2026	2016-17	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
27	ITA 67/MUM/2026	2018-19	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF D BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 56/MUM/2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST	
2	ITA 3798/MUM/2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	
3	ITA 3799/MUM/2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	
4	SA 57/MUM/2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH	
5	ITA 3800/MUM/2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	
6	ITA 3801/MUM/2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	
7	SA 65/MUM/2026	2022-23 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	
8	ITA 4053/MUM/2026	2027-28 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	
9	ITA 4054/MUM/2026	2022-23 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	
10	CO 16/MUM/2023	2018-2019	[A] M/S MARKOLINES INFRA PVT LTD (RECALLED MATTER)	
11	ITA 4800/MUM/2023	2017-18	[A] MR DIVYESH CHANDRAKANT RATHOD	
12	ITA 186/MUM/2024	2017-18	[D] DIVYESH CHANDRAKANT RATHOD (E-FILED)	
13	ITA 3985/MUM/2024	2012-13	[D] DHENU BUILDCON INFRA LIMITED (E-FILED)	
14	CO 203/MUM/2025	2012-13	[A] DHENU BUILDCON INFRA LIMITED	
15	ITA 4205/MUM/2024	2015-16	[A] M.P.RECYCLING COMPANY PRIVATE LIMITED (RECALLED MATTER)	
16	ITA 1406/MUM/2025	2015	[D] SHRI RAMESH SHETTY (IRP IN THE CASE OF M/S. ACUTE RETAIL INFRA PRIVATE LIMITED) (E-FILE)	
17	ITA 3110/MUM/2025	2016-17	[A] RISHIRAJ RADHESHYAM GUPTA	
18	ITA 3707/MUM/2025	2020-21	[A] RAHUUL SHAH	
19	ITA 3750/MUM/2025	2017-18	[A] RELIANCE INDUSTRIAL INFRASTRUCTURE LIMITED	
20	ITA 3930/MUM/2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
21	ITA 3931/MUM/2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
22	ITA 3932/MUM/2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
23	ITA 3933/MUM/2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
24	ITA 3934/MUM/2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
25	ITA 3949/MUM/2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
26	CO 312/MUM/2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	
27	CO 313/MUM/2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	

CAUSE LIST OF D BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
28	CO 314/MUM/2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	
29	CO 315/MUM/2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	
30	ITA 4954/MUM/2025	2016 - 17	[A] RAJESH DAKE (E-FILE)	
31	ITA 4955/MUM/2025	2013-14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
32	ITA 4956/MUM/2025	2013 - 14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
33	ITA 5358/MUM/2025	2012-13	[A] SHRI DHARMENDRA PRATAP SINGH	
34	ITA 6693/MUM/2025	2015-16	[A] RANI RAWANI (E-FILE)	
35	ITA 7534/MUM/2025	2018-19	[A] MANOJ DEVSHI CHHADVA	
36	ITA 7539/MUM/2025	2017-18	[A] REENA TINAAZ PRIVATE LIMITED	
37	ITA 7540/MUM/2025	2019-20	[A] REENA TINAAZ PRIVATE LIMITED	
38	ITA 9505/MUM/2025	2019-20	[D] REENA TINAAZ PRIVATE LIMITED (E-FILE)	
39	ITA 7542/MUM/2025	2018-19	[A] MAULANA AZAD ALPSANKHYANK ARTHIK VIKAS MAHAMANDAL MARYADIT	
40	ITA 7919/MUM/2025	2016-17	[A] D G MALLS MULTIPLEX PVT LTD	
41	ITA 7930/MUM/2025	7930	[A] RAMESH CHUNILAL GANDHI	
42	ITA 8525/MUM/2025	2022-23	[A] MAYUR JOITKUMAR JAIN	
43	ITA 99/MUM/2026	2013-14	[A] RAMANAND KIDARNATH INTERNATIONAL	
44	ITA 132/MUM/2026	13-14	[A] DALCHAND GUPTA (E-FILE)	
45	ITA 139/MUM/2026	2021-22	[A] DINESH KANHIALAL JAIN (E-FILE)	
46	ITA 148/MUM/2026	2017-18	[A] DEEPAK NITRITE LIMITED	
47	ITA 149/MUM/2026	2018-19	[A] DEEPAK NITRITE LIMITED	
48	ITA 150/MUM/2026	2019-20	[A] DEEPAK NITRITE LIMITED	
49	ITA 161/MUM/2026	2014-15	[A] RAM GOPALDAS KESWANI (HUF)	
50	ITA 166/MUM/2026	2008-09	[A] RAJESH DAMJI SHAH (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1113/MUM/2016	2011-12	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
2	ITA 1114/MUM/2016	2010-11	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
3	ITA 205/MUM/2022	2012-13	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
4	ITA 206/MUM/2022	2013-14	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
5	ITA 207/MUM/2022	2014-15	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
6	ITA 6045/MUM/2024	2017-18	[A] RAJEEV VASANT SHETH (E-FILING)	
7	ITA 4587/MUM/2025	2018-19	[A] RAHULKUMAR BAJAJ CHARITABLE TRUST (E-FILE)	
8	ITA 4606/MUM/2025	2019-20	[A] MANISH OMPRAKASH DAVE (E-FILE)	
9	ITA 4957/MUM/2025	2012-13	[A] MUKAT PIPES LIMITED (E-FILE)	
10	ITA 5143/MUM/2025	2017-18	[A] DSM INFOCOM PVT LTD	
11	ITA 5685/MUM/2025	2017-18	[D] DSM INFOCOM PVT. LTD. (E-FILE)	
12	ITA 5863/MUM/2025	2014-15	[A] DHANRAJ MEGHKUMAR KHONA (E-FILE)	
13	ITA 5856/MUM/2025	2022-23	[A] MAERSK LINE INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 5720/MUM/2025	2012-13	[A] DIGICABLE NETWORK (INDIA) LIMITED (E-FILE)	
15	ITA 6530/MUM/2025	2014-15	[A] MILAN BIPIN MEHTA	
16	ITA 7160/MUM/2025	2016-17	[A] MANUGRAPH INDIA LIMITED	
17	ITA 7161/MUM/2025	2017-18	[A] MANUGRAPH INDIA LIMITED	
18	ITA 7257/MUM/2025	2017-18	[A] ROHIT KUMAR CHANDULAL SHAH	
19	ITA 7280/MUM/2025	20217-18	[A] M C DAVAR HOLDINGS PRIVATE LIMITED (E-FILE)	
20	ITA 7318/MUM/2025	2012-13	[A] RASIKLAL MAFATLAL SHAH	
21	ITA 7319/MUM/2025	2013-14	[A] RASIKLAL MAFATLAL SHAH	
22	ITA 7829/MUM/2025	2018-19	[A] MAHARASHTRA ELECTRICITY REGULATORY COMMISSION	
23	ITA 8579/MUM/2025	2005-06	[A] MADAN SHANTARAM KOLAMBEKAR	

CAUSE LIST OF D BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 8580/MUM/2025	2006-07	[A] MADAN SHANTARAM KOLAMBEDKAR	
25	ITA 8581/MUM/2025	2007-08	[A] MADAN SHANTARAM KOLAMBEKAR	
26	ITA 8582/MUM/2025	2008-09	[A] MADAN SHANTARAM KOLAMBEKAR	
27	ITA 8583/MUM/2025	2009-10	[A] MADAN SHANTARAM KOLAMBEKAR	
28	ITA 9304/MUM/2025	2022-23	[D] RAJKUMAR PAWANKUMAR CHOPRA (E-FILE)	
29	ITA 65/MUM/2026	2014-15	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
30	ITA 67/MUM/2026	2018-19	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
31	ITA 66/MUM/2026	2016-17	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
32	ITA 191/MUM/2026	2017-18	[A] DHIRESH SHASHIKANT GOSALIA	
33	ITA 196/MUM/2026	2007-08	[A] RITU SANJAY TOSHNIWAL	
34	ITA 197/MUM/2026	2008-09	[A] RITU SANJAY TOSHNIWAL	
35	ITA 198/MUM/2026	2009-10	[A] RITU SANJAY TOSHNIWAL	
36	ITA 199/MUM/2026	2010-11	[A] RITU SANJAY TOSHNIWAL	
37	ITA 204/MUM/2026	2012-13	[A] RENU ARUN TALWAR (E-FILE)	
38	ITA 205/MUM/2026	2019-20	[A] DARBARI INDUSTRIES (E-FILE)	
39	ITA 206/MUM/2026	2020-21	[A] DARBARI INDUSTRIES (SMC-E-FILE)	
40	ITA 272/MUM/2026	2014-15	[D] RAJESH SUMERMAL BAFNA (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 13-APRIL-2026 (MONDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5851/MUM/2019	2012-13	[D] M/S KOCHI CRICKET P. LTD.	} Adjourned to 21/4/26
2	CO 19/MUM/2021	2012-13	[D] KOCHI CRICKET P. LTD.	
3	ITA 239/MUM/2021	2016-17	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
4	ITA 240/MUM/2021	2013-14	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
5	ITA 241/MUM/2021	2014-15	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
6	ITA 242/MUM/2021	2015-16	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
7	ITA 954/MUM/2024	2017-18	[D] KNIGHT RIDERS SPORTS PRIVATE LIMITED (E-FILING)	
8	ITA 5952/MUM/2024	2018-19	[D] KNIGHT RIDERS SPORTS PVT. LTD (E-FILING)	
9	ITA 1491/MUM/2025	2013-14	[D] TATVA GLOBAL ENVIRONMENT DEONAR LIMITED (E-FILE)	
10	ITA 1492/MUM/2025	2012-13	[D] TATVA GLOBAL ENVIRONMENT DEONAR LIMITED (E-FILE)	
11	ITA 4878/MUM/2025	2013-14	[A] EDWISE INTERNATIONAL PROP EDWISE CONSULTANTS PRIVATE LIMITED (E-FILE)	
12	ITA 6802/MUM/2025	2018 - 19	[A] KRISHNAN KRISHNAN (E-FILE)	
13	ITA 556/MUM/2026	2019-20	[A] HARSHIT SATISH GUPTA	
14	ITA 632/MUM/2026	2013-14	[A] EMERALD ACRES PRIVATE LIMITED (E-FILE)	
15	ITA 633/MUM/2026	2014-15	[A] EMERALD ACRES PRIVATE LIMITED (E-FILE)	
16	ITA 659/MUM/2026	2007-08	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
17	ITA 660/MUM/2026	2008-09	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
18	ITA 661/MUM/2026	2010-11	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
19	CO 106/MUM/2026	2007-08	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
20	CO 107/MUM/2026	2008-09	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
21	CO 108/MUM/2026	2010-11	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
22	IT(SS)A 678/MUM/2026	2015-16	[A] TAPASEE PANNU (E-FILE)	
23	IT(SS)A 679/MUM/2026	2016-17	[A] TAPASEE PANNU (E-FILE)	

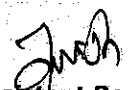

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 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 14-APRIL-2026 (TUESDAY)

BENCHWILLNOTFUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6532/MUM/2024	2018-19	[A] TRIL ROADS PRIVATE LIMITED	
2	ITA 3865/MUM/2025	2014-15	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
3	ITA 3901/MUM/2025	2016-17	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
4	ITA 5267/MUM/2025	2017-18	[D] EMPYREAN SPECIALITY SUGAR AND BIOMASS LIMITED	
5	ITA 6911/MUM/2025	2013-14	[D] KIRAN METAL CORPORATION (E-FILE)	
6	ITA 7992/MUM/2025	2022-23	[D] KARAN GULATI (LEGAL HEIR OF RAJESH GULATI) (E-FILE)	
7	ITA 8165/MUM/2025	2019-20	[A] KAVEETA SATRAMDAS MANDHWANI (E-FILE)	Adjourned
8	ITA 8230/MUM/2025	2018-19	[D] EKTA VINAY MOHINANI (E-FILE)	to
9	ITA 8237/MUM/2025	2017-2018	[A] HARKARAM JOGIJI CHOUDHARY (E-FILE)	15/4/26
10	ITA 8238/MUM/2025	2016-17	[D] KISHORE GIRDHARILAL THAKUR (E-FILE)	
11	ITA 8252/MUM/2025	2016-17	[A] TABASSUM SABIR SHAIKH (E-FILE)	
12	ITA 8277/MUM/2025	2011-12	[A] EMMANUEL PRODUCTIONS PRIVATE LIMITED	
13	ITA 8865/MUM/2025	2013-14	[A] HEMANSHU KANTILAL MODY (E-FILE)	
14	ITA 8961/MUM/2025	2010-11	[D] ELEGAN STATIONERS (E-FILE)	
15	ITA 8962/MUM/2025	2011-12	[D] ELEGAN STATIONERS (E-FILE)	
16	ITA 8963/MUM/2025	2012-13	[D] ELEGAN STATIONERS (E-FILE)	
17	ITA 9128/MUM/2025	2013-14	[D] ELEGAN STATIONERS (E-FILE)	
18	ITA 687/MUM/2026	2015-16	[A] HRIDAYA ARGHA BANERJEE (E-FILE)	
19	ITA 706/MUM/2026	2019-20	[D] EVIE REAL ESTATE PVT LTD (E-FILE)	
20	ITA 732/MUM/2026	2017-18	[A] LATE KULDEEP SADANAND PEDNEKAR THROUGH LEGAL RESPRESENTATIVE MR. ABHISEK KULDEEP PEDNEKAR	Adjourned
21	ITA 743/MUM/2026	2020-21	[A] M/S. HALDYN GLASS LTD	to
22	ITA 748/MUM/2026	2020-21	[A] EKTA EMPRESS CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	16/4/26
23	ITA 749/MUM/2026	2021-22	[A] EKTA EMPRESS CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
24	ITA 753/MUM/2026	2015-2016	[A] KOMAL ENTERPRISES (E-FILE)	


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 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6532/MUM/2024	2018-19	[A] TRIL ROADS PRIVATE LIMITED	
2	ITA 3865/MUM/2025	2014-15	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
3	ITA 3901/MUM/2025	2016-17	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
4	ITA 4938/MUM/2025	2015-16	[A] TULIKA PREM DEVIDAYAL	
5	ITA 5231/MUM/2025	2017-18	[A] KUSHAL NARENDRA DESAI	
6	ITA 5267/MUM/2025	2017-18	[D] EMPYREAN SPECIALITY SUGAR AND BIOMASS LIMITED	
7	ITA 6911/MUM/2025	2013-14	[D] KIRAN METAL CORPORATION (E-FILE)	
8	ITA 7530/MUM/2025	2020-21	[A] SHRI KAMAL SHRIGOPAL KHETAN (E-FILE)	
9	ITA 7625/MUM/2025	2020-21	[D] KAMLESH AGRAWAL (E-FILE)	
10	ITA 7626/MUM/2025	2020-21	[D] KAMAL SHRIGOPAL KHETAN (E-FILE)	
11	ITA 7992/MUM/2025	2022-23	[D] KARAN GULATI (LEGAL HEIR OF RAJESH GULATI) (E-FILE)	
12	ITA 8165/MUM/2025	2019-20	[A] KAVEETA SATRAMDAS MANDHWANI (E-FILE)	
13	ITA 8230/MUM/2025	2018-19	[D] EKTA VINAY MOHINANI (E-FILE)	
14	ITA 8237/MUM/2025	2017-2018	[A] HARKARAM JOGIJI CHOUDHARY (E-FILE)	
15	ITA 8238/MUM/2025	2016-17	[D] KISHORE GIRDHARILAL THAKUR (E-FILE)	
16	ITA 8252/MUM/2025	2016-17	[A] TABASSUM SABIR SHAIKH (E-FILE)	
17	ITA 8277/MUM/2025	2011-12	[A] EMMANUEL PRODUCTIONS PRIVATE LIMITED	
18	ITA 8379/MUM/2025	2010-11	[A] M/S. EVERONN POWER LIMITED	
19	ITA 8370/MUM/2025	2017-18	[A] KIMIYA ENGINEERS PRIVATE LIMITED (E-FILE)	
20	ITA 8429/MUM/2025	2018-19	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
21	ITA 825/MUM/2026	2015-16	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
22	ITA 826/MUM/2026	2016-17	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
23	ITA 827/MUM/2026	2017-18	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
24	ITA 8431/MUM/2025	2017-18	[A] HIRAL CONSTRUCTION	
25	ITA 8571/MUM/2025	2010-11	[A] KHAR GYMKHANA	
26	ITA 8572/MUM/2025	2012-13	[A] KHAR GYMKHANA	
27	ITA 8573/MUM/2025	2013-14	[A] KHAR GYMKHANA	
28	ITA 8574/MUM/2025	2014-15	[A] KHAR GYMKHANA	
29	ITA 8575/MUM/2025	2015-16	[A] KHAR GYMKHANA	

CAUSE LIST OF E BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 8576/MUM/2025	2016-17	[A] KHAR GYMKHANA	
31	ITA 8577/MUM/2025	2017-18	[A] KHAR GYMKHANA	
32	ITA 8578/MUM/2025	2018-19	[A] KHAR GYMKHANA	
33	ITA 8584/MUM/2025	2015-16	[A] TEJRAJ DOSHI	
34	ITA 8865/MUM/2025	2013-14	[A] HEMANSHU KANTILAL MODY (E-FILE)	
35	ITA 8961/MUM/2025	2010-11	[D] ELEGAN STATIONERS (E-FILE)	
36	ITA 8962/MUM/2025	2011-12	[D] ELEGAN STATIONERS (E-FILE)	
37	ITA 9128/MUM/2025	2013-14	[D] ELEGAN STATIONERS (E-FILE)	
38	ITA 8963/MUM/2025	2012-13	[D] ELEGAN STATIONERS (E-FILE)	
39	ITA 223/MUM/2026	2022 - 2023	[A] SHRI HITESH UGAMRAJ MEHTA (E-FILE)	
40	ITA 279/MUM/2026	2014-15	[A] KUNDAN TIE UP PRIVATE LIMITED	
41	ITA 421/MUM/2026	2020-21	[A] HEMLATA PRAVIN DEOPURKAR	
42	IT(SS)A 761/MUM/2026	2017-18	[A] TAPASEE PANNU (E-FILE)	
43	IT(SS)A 762/MUM/2026	2019-20	[A] TAPASEE PANNU (E-FILE)	
44	IT(SS)A 853/MUM/2026	2018-19	[A] TAPASEE PANNU (E-FILE)	
45	ITA 798/MUM/2026	2017-18	[D] M/S ENGINEERING & AGENCIES PVT LTD (E-FILE)	
46	ITA 807/MUM/2026	2020-21	[A] TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED	
47	ITA 878/MUM/2026	2020-21	[D] KAPADIA BROS. (E-FILE)	
48	CO 134/MUM/2026	2020-21	[A] KAPADIA BROS. (E-FILE)	
49	ITA 888/MUM/2026	2023-24	[D] KARISHMA SINGH (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

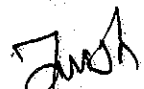
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5734/MUM/2014	2009-10	[D] MAJESTIC INFRACON P. LTD	
2	ITA 1621/MUM/2022	2008-09	[D] MADAN S. KOLAMBEKAR	
3	ITA 1622/MUM/2022	2009-10	[D] MADAN SHANTARAM . KOLAMBEKAR	
4	ITA 2774/MUM/2022	2006-2007	[A] MADAN SHANTARAM KOLAMBEKAR	
5	ITA 2775/MUM/2022	2008-2009	[A] MADAN SHANTARAM KOLAMBEKAR	
6	ITA 2776/MUM/2022	2009-10	[A] MADAN SHANTARAM KOLAMBEKAR	
7	ITA 2777/MUM/2022	2007-2008	[A] MADAN SHANTARAM KOLAMBEKAR	
8	ITA 241/MUM/2024	2004-05	[A] MADAN SHANTARAM KOLAMBEKAR	
9	ITA 242/MUM/2024	2005-06	[A] MADAN SHANTARAM KOLAMBEKAR	
10	ITA 1586/MUM/2025	2003-04	[A] MADAN SHANTARAM KOLAMBEKAR	
11	ITA 6615/MUM/2025	2014-15	[D] KISHOR PREMCHAND LAHRANI HUF (E-FILE)	
12	ITA 6616/MUM/2025	2015-16	[D] KISHOR PREMCHAND LAHRANI HUF (E-FILE)	
13	ITA 6617/MUM/2025	2016-17	[D] KISHOR PREMCHAND LAHRANI HUF (E-FILE)	
14	ITA 6618/MUM/2025	2014-15	[D] PUNEET KISHOR LAHRANI (E-FILE)	
15	ITA 6619/MUM/2025	2015-16	[D] PUNEET KISHOR LAHRANI (E-FILE)	
16	ITA 6620/MUM/2025	2014-15	[D] REENA KISHOR LAHRANI (E-FILE)	
17	ITA 6621/MUM/2025	2015-16	[D] REENA KISHOR LAHRANI (E-FILE)	
18	ITA 6622/MUM/2025	2014-15	[D] LOKESH SHANKAR GURNANI (E-FILE)	
19	ITA 6623/MUM/2025	2014-15	[D] MEHR LOKESH GURNANI (E-FILE)	
20	ITA 7699/MUM/2025	2014-15	[D] KISHOR PREMCHAND LAHRANI (E-FILE)	
21	CO 293/MUM/2025	2015-16	[A] PUNEET KISHOR LAHRANI	
22	CO 294/MUM/2025	2014-15	[A] PUNEET KISHOR LAHRANI	
23	CO 295/MUM/2025	2015-16	[A] REENA KISHOR LAHRANI	
24	CO 296/MUM/2025	2014-15	[A] REENA KISHOR LAHRANI	
25	CO 297/MUM/2025	2014-15	[A] MEHR LOKESH GURNANI	

CAUSE LIST OF E BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	CO 298/MUM/2025	2014-15	[A] LOKESH SHANKAR GURNANI	
27	CO 299/MUM/2025	2014-15	[A] KISHOR PREMCHAND LAHRANI HUF	
28	CO 300/MUM/2025	2015-16	[A] KISHOR PREMCHAND LAHRANI HUF	
29	CO 301/MUM/2025	2016-17	[A] KISHOR PREMCHAND LAHRANI HUF	
30	CO 375/MUM/2025	2014-15	[A] KISHOR PREMCHAND LAHRANI	
31	ITA 7388/MUM/2025	2022-23	[D] ETHNIC FOOD PRODUCTS SOLUTION LIMITED (E-FILE)	
32	ITA 9394/MUM/2025	2017-18	[D] TRITON TRADING COMPANY PRIVATE LIMITED (E-FILE)	
33	ITA 404/MUM/2026	2010-11	[A] KAMA JEWELRY PRIVATE LIMITED (E-FILE)	
34	ITA 405/MUM/2026	2014-15	[A] KAMA JEWELRY PRIVATE LIMITED (E-FILE)	
35	ITA 444/MUM/2026	2008-09	[A] KAMA JEWELRY PRIVATE LIMITED (E-FILE)	
36	ITA 484/MUM/2026	2018-19	[D] TRITON TRADING COMPANY PRIVATE LIMITED (E-FILE)	
37	ITA 687/MUM/2026	2015-16	[A] HRIDAYA ARGHA BANERJEE (E-FILE)	
38	ITA 706/MUM/2026	2019-20	[D] EVIE REAL ESTATE PVT LTD (E-FILE)	
39	ITA 732/MUM/2026	2017-18	[A] LATE KULDEEP SADANAND PEDNEKAR THROUGH LEGAL REPRESENTATIVE MR. ABHISEK KULDEEP PEDNEKAR	
40	ITA 743/MUM/2026	2020-21	[A] M/S. HALDYN GLASS LTD	
41	ITA 748/MUM/2026	2020-21	[A] EKTA EMPRESS CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
42	ITA 749/MUM/2026	2021-22	[A] EKTA EMPRESS CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
43	ITA 753/MUM/2026	2015-2016	[A] KOMAL ENTERPRISES (E-FILE)	
44	ITA 894/MUM/2026	2009-10	[A] EMERSON ELECTRIC COMPANY (INDIA) PVT LTD.	
45	ITA 899/MUM/2026	2018-19	[A] KAMLESH RANI SHARMA	
46	ITA 921/MUM/2026	2020-21	[A] EPITOME RESEARCH SERVICES LLP	
47	ITA 922/MUM/2026	2014-15	[A] HEENA DINESHKUMAR SUKHANANDI	
48	ITA 933/MUM/2026	2022-23	[A] HIGH SPIRIT COMMERCIAL VENTURES PRIVATE LIMITED (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3274/MUM/2024	2014-15	[A] VINAY RAMANLAL SHAH (E-FILING)	
2	ITA 3284/MUM/2024	2016-17	[A] SHRI VINAY RAMANLAL SHAH (E-FILING)	
3	ITA 943/MUM/2025	2018-19	[D] FARMERSFORTUNE (INDIA) PRIVATE LIMITED (E-FILING)	
4	ITA 5393/MUM/2025	2018-19	[A] UNIVERSITY OF MUMBAI (E-FILE)	
5	ITA 5755/MUM/2025	2019-20	[A] V. TEX WVG AND MFG MILLS PRIVATE LIMITED	
6	ITA 6625/MUM/2025	2017-2018	[A] UNITED JAIN STUDENTS HOME (E-FILE)	
7	ITA 6830/MUM/2025	2014-15	[A] MUKUND SANTHANAM	
8	ITA 6839/MUM/2025	2017-18	[A] JAGRUT YUVAK CO OP. CREDIT SOC LIMITED (E-FILE)	
9	ITA 6887/MUM/2025	2019-20	[A] FAHIM IQBAL KAPADIA	
10	ITA 6888/MUM/2025	2020-21	[A] FAHIM IQBAL KAPADIA	
11	ITA 6889/MUM/2025	2022-23	[A] FAHIM IQBAL KAPADIA	
12	ITA 7079/MUM/2025	2011-12	[A] MOHAMMED SHAMIM AHMED ALI SHAIKH (E-FILE)	
13	ITA 7182/MUM/2025	2017-18	[A] JAGDISH MADHUKAR CHAUDHARI (HUF) (E-FILE)	
14	ITA 7513/MUM/2025	2016-17	[A] FAIYAZ ABDULGHANI DALVI (E-FILE)	
15	ITA 882/MUM/2026	2010-11	[D] VIPIN BHIMRAJ SHAH (E-FILE)	
16	CO 137/MUM/2026	2010-11	[A] VIPIN BHIMRAJ SHAH (E-FILE)	
17	ITA 799/MUM/2026	2013-14	[D] VINAY KUMAR GUPTA (E-FILE)	
18	CO 126/MUM/2026	2013-14	[A] VINAY KUMAR GUPTA (E-FILE)	
19	ITA 433/MUM/2026	2010-11	[A] JAYANT SHAMJI CHHEDA (E-FILE)	
20	ITA 577/MUM/2026	2012-13	[A] MAHASAGAR SECURITIES PVT LTD (E-FILE)	
21	ITA 624/MUM/2026	2026-2027	[A] SHREE BHATIA VOLUNTEER CORPS (E-FILE)	
22	ITA 685/MUM/2026	2015-16	[A] VIPIN SHERSINGH AGARWAL (E-FILE)	
23	ITA 684/MUM/2026	2014-15	[A] VIPIN SHERSINGH ARGARWAL (E-FILE)	
24	ITA 722/MUM/2026	2018-19	[A] VIJAS DIGITAL I PVT LTD	
25	ITA 806/MUM/2026	N.A	[A] M/S. ST. FRANCIS ENGLISH SCHOOL THROUGH ITS FRUSTEE JOSEPH VICTOR DSOUZA	
26	ITA 848/MUM/2026	2017-18	[A] VARSHA RAMESH SHARMA (E-FILE)	
27	ITA 886/MUM/2026	2018-19	[D] VEGANESHAN NADAR (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF F BENCH FOR 14-APRIL-2026 (TUESDAY)

BENCHWILLNOTFUNCTION

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4897/MUM/2025	2017-18	[A] SPECIALITY PAPERS LIMITED	
2	ITA 6824/MUM/2025	2021-22	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
3	ITA 6825/MUM/2025	2022-23	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
4	ITA 6934/MUM/2025	2022-23	[A] V R CONSTRUCTORS PRIVATE LIMITED	Adjourned to 15/4/26
5	ITA 6935/MUM/2025	2021-22	[A] V R CONSTRUCTOR PRIVATE LIMITED	
6	ITA 6936/MUM/2025	2020-21	[A] V R CONSTRUCTOR PRIVATE LIMITED	
7	ITA 6848/MUM/2025	2022-23	[D] MIKLENS BIO PRIVATE LIMITED (E-FILE)	
8	ITA 7019/MUM/2025	2022-23	[A] MIKLENS BIO PVT LTD	
9	ITA 7009/MUM/2025	2011-12	[A] MIGHTY CONSTRUCTIONS PVT LTD	
10	ITA 7087/MUM/2025	2014-15	[D] VIHAR INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
11	ITA 7088/MUM/2025	2020-21	[D] JOY SURENDRA KAPUR (E-FILE)	
12	ITA 610/MUM/2026	2014-15	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED)	
13	ITA 611/MUM/2026	2015-16	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED	
14	ITA 612/MUM/2026	2017-18	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED	Adjourned to 16/4/26
15	ITA 981/MUM/2026	2014	[D] JM FINANCIAL LIMITED (E-FILE)	
16	ITA 982/MUM/2026	2015	[D] JM FINANCIAL LIMITED (E-FILE)	
17	ITA 983/MUM/2026	2017	[D] JM FINANCIAL LIMITED (E-FILE)	
18	ITA 865/MUM/2026	2014-15	[A] SIDDHSHEKHA DEVELOPERS LIMITED LIABILITY PARTNERSHIP (E-FILE)	
19	ITA 870/MUM/2026	2012-13	[D] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
20	ITA 879/MUM/2026	2014-15	[D] SUNSHINE TRACON PRIVATE LIMITED (E-FILE)	
21	ITA 889/MUM/2026	2013-14	[D] SAHJANAND DIAMONDS (E-FILE)	
22	CO 131/MUM/2026	2013-14	[A] SAHJANAND DIAMONDS (E-FILE)	
23	ITA 892/MUM/2026	2017-18	[A] M/S. FAROUK SODAGAR DARVESH AND CO. PVT LTD	
24	ITA 999/MUM/2026	2016-17	[D] J V GOKAL CHARITY TRUST (E-FILE)	
25	ITA 1001/MUM/2026	2018-19	[D] VARUN GLOBAL LIMITED (E-FILE)	
26	ITA 1002/MUM/2026	2018-19	[D] JYOTIPRASAD TAPARIA (E-FILE)	


 Assistant Registrar
 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF F BENCH FOR 15-APRIL-2026 (WEDNESDAY)
BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER
IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2353/MUM/2025	2015-16	[A] VIVEK KUMAR	
2	ITA 4865/MUM/2025	2017-18	[A] FEES REGULATING AUTHORITY	
3	ITA 5290/MUM/2025	2018-19	[A] JSV INGREDIENT	
4	ITA 6768/MUM/2025	2018-19	[A] MD TRANSCON PRIVATE LIMITED (SUCCESSOR TO ASHTAVINAYAKA CONSTRUCTION)	
5	ITA 6959/MUM/2025	2016-17	[A] VIJAYKUMAR BALDEV BAJAJ	
6	ITA 7099/MUM/2025	2017-18	[A] UJWALA ANAND SARDAR (E-FILE)	
7	ITA 9041/MUM/2025	2014-15	[A] JUGRAJ R JAIN HUF	
8	ITA 9182/MUM/2025	2014-15	[A] JAYANT IMPEX PVT LTD (E-FILE)	
9	ITA 227/MUM/2026	2014-15	[D] VINOD KUMAR JATIA (H.U.F.) (E-FILE)	
10	ITA 228/MUM/2026	2016-17	[D] VINOD KUMAR JATIA (H.U.F.) (E-FILE)	
11	CO 47/MUM/2026	2016-17	[A] VINOD KUMAR JATIA (H.U.F.)	
12	CO 48/MUM/2026	2014-15	[A] VINOD KUMAR JATIA (H.U.F.)	
13	ITA 229/MUM/2026	2016-17	[D] VIDIP VINOD JATIA (E-FILE)	
14	ITA 230/MUM/2026	2017-18	[D] VIDIP VINOD JATIA (E-FILE)	
15	ITA 9090/MUM/2025	2022-23	[A] JSW POWER TRADING COMPANY LIMITED (E-FILE)	
16	ITA 6824/MUM/2025	2021-22	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
17	ITA 47/MUM/2026	2016-17	[A] VIDIP JATIA	
18	ITA 4897/MUM/2025	2017-18	[A] SPECIALITY PAPERS LIMITED	
19	ITA 7010/MUM/2025	2017-18	[A] SHILPA RAJENDRA SHAH	
20	ITA 6848/MUM/2025	2022-23	[D] MIKLENS BIO PRIVATE LIMITED (E-FILE)	
21	ITA 6825/MUM/2025	2022-23	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
22	ITA 6934/MUM/2025	2022-23	[A] V R CONSTRUCTORS PRIVATE LIMITED	
23	ITA 6935/MUM/2025	2021-22	[A] V R CONSTRUCTOR PRIVATE LIMITED	
24	ITA 6936/MUM/2025	2020-21	[A] V R CONSTRUCTOR PRIVATE LIMITED	
25	ITA 7009/MUM/2025	2011-12	[A] MIGHTY CONSTRUCTIONS PVT LTD	
26	ITA 7019/MUM/2025	2022-23	[A] MIKLENS BIO PVT LTD	
27	ITA 7088/MUM/2025	2020-21	[D] JOY SURENDRA KAPUR (E-FILE)	
28	ITA 1121/MUM/2026	2021-2022	[D] VIDEO WALL INDIA PRIVATE LIMITED (E-FILE)	
29	ITA 93/MUM/2026	N.A	[A] MUFTI KIFAYATULLAH MEMORIAL TRUST	
30	ITA 48/MUM/2026	2017-18	[A] VIDIP JATIA	
31	ITA 7087/MUM/2025	2014-15	[D] VIHAR INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
32	ITA 928/MUM/2026	2012-13	[A] MOHAMMED OWAIS KHAN (E-FILE)	
33	ITA 971/MUM/2026	2016-17	[A] MANGESH SUDAM LAVALÉ (E-FILE)	
34	ITA 980/MUM/2026	2017-18	[D] MADHU LAXMI CHARITABLE TRUST (E-FILE)	
35	ITA 984/MUM/2026	2023-24	[D] MARKET HALAI MEMON JAMAT (E-FILE)	
36	ITA 1044/MUM/2026	2012-13	[A] VIVEK JAGANNATH BHOLE (E-FILE)	
37	ITA 1045/MUM/2026	2012-13	[A] VIVEK JAGANNATH BHOLE (E-FILE)	
38	ITA 1126/MUM/2026	2010-11	[D] JANGID PROPERTIES (E-FILE)	
39	ITA 1049/MUM/2026	2016-17	[A] FATIMA HIGH SCHOOL (E-FILE)	


 Assistant Registrar
 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF F BENCH FOR 16-APRIL-2026 (THURSDAY)
BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 9

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1961/MUM/2018	2010-11	[A] M/S.U.S.ROOFS LIMITED	
2	ITA 653/MUM/2025	2016-17	[A] VIKRAN ENGINEERING LIMITED (E-FILING)	
3	ITA 5680/MUM/2025	2013-14	[A] JASRAJ JAIN (E-FILE)	
4	ITA 7086/MUM/2025	2014-15	[A] JAYDEEP CONSTRUCTION (E-FILE)	
5	ITA 8513/MUM/2025	2016-17	[A] VIKING TECHNOLOGY & TRADE PVT. LTD. (E-FILE)	
6	ITA 8514/MUM/2025	2019-20	[A] VIKING TECHNOLOGY & TRADE PVT. LTD. (E-FILE)	
7	ITA 9129/MUM/2025	2012-13	[D] SARTHAK INDUSTRIES LTD. (E-FILE)	
8	ITA 9130/MUM/2025	2012-13	[A] SURESHKUMAR PARASHMAL JAIN (E-FILE)	
9	ITA 9201/MUM/2025	2014-15	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
10	ITA 9202/MUM/2025	2015-16	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
11	ITA 9203/MUM/2025	2016-17	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
12	ITA 283/MUM/2026	2019-20	[A] JAYA AMITABH BACHCHAN (E-FILE (SMC))	
13	IT(SS)A 284/MUM/2026	2020-21	[A] JAYA AMITABH BACHCHAN (E-FILE)	
14	ITA 411/MUM/2026	2020-21	[A] SADHUBELLA EDUCATION SOCIETY	
15	ITA 472/MUM/2026	2011-12	[D] SAI PALACE HOTELS PVT.LTD (E-FILE)	
16	ITA 510/MUM/2026	2018-19	[A] SUMIT GARDEN GROVE CONSTRUCTION LLP (E-FILE)	
17	ITA 649/MUM/2026	2023-24	[A] VINAY ANILKUMAR CHOKSEY (E-FILE)	
18	ITA 1059/MUM/2026	2015-16	[A] SHAMIM ABDUL RAUF SHAIKH (E-FILE)	
19	ITA 1067/MUM/2026	2011-12	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
20	ITA 1084/MUM/2026	2013-14	[A] SHANKAR RAJARAM NEELAM	
21	ITA 1085/MUM/2026	2014-15	[A] SHANKAR RAJARAM NEELAM	
22	ITA 1088/MUM/2026	2010-11	[A] SUNSHINE TRACON PRIVATE LIMITED (E-FILE)	
23	ITA 1089/MUM/2026	AY 2014-15	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
24	ITA 1090/MUM/2026	2015-16	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
25	CO 131/MUM/2026	2013-14	[A] SAHJANAND DIAMONDS (E-FILE)	
26	ITA 610/MUM/2026	2014-15	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED)	
27	ITA 611/MUM/2026	2015-16	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED)	
28	ITA 612/MUM/2026	2017-18	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED)	
29	ITA 865/MUM/2026	2014-15	[A] SIDDHSHEKHA DEVELOPERS LIMITED LIABILITY PARTNERSHIP (E-FILE)	
30	ITA 870/MUM/2026	2012-13	[D] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
31	ITA 879/MUM/2026	2014-15	[D] SUNSHINE TRACON PRIVATE LIMITED (E-FILE)	
32	ITA 889/MUM/2026	2013-14	[D] SAHJANAND DIAMONDS (E-FILE)	
33	ITA 892/MUM/2026	2017-18	[A] M/S. FAROUK SODAGAR DARVESH AND CO. PVT LTD	
34	ITA 981/MUM/2026	2014	[D] JM FINANCIAL LIMITED (E-FILE)	
35	ITA 982/MUM/2026	2015	[D] JM FINANCIAL LIMITED (E-FILE)	
36	ITA 983/MUM/2026	2017	[D] JM FINANCIAL LIMITED (E-FILE)	
37	ITA 999/MUM/2026	2016-17	[D] J.V GOKAL CHARITY TRUST (E-FILE)	
38	ITA 1001/MUM/2026	2018-19	[D] VARUN GLOBAL LIMITED (E-FILE)	
39	ITA 1002/MUM/2026	2018-19	[D] JYOTIPRASAD TAPARIA (E-FILE)	

[Signature]
Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4475/MUM/2025	2013-14	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
2	ITA 5695/MUM/2025	2020-21	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
3	ITA 5739/MUM/2025	2019-20	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
4	ITA 5753/MUM/2025	2018-19	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	ITA 5760/MUM/2025	2017-18	[A] SANTOSH THANMAL MUTHA (E-FILE)	
6	ITA 5822/MUM/2025	2014-15	[A] SHREE ASHAPURA COMBINES (E-FILE)	
7	ITA 6668/MUM/2025	2022-23	[D] M/S. SINGA INFRASTRUCTURE (E-FILE)	
8	ITA 6789/MUM/2025	2014-15	[A] GAMNARAM OKHAJI PRAJAPATI	
9	ITA 7176/MUM/2025	2016-17	[A] GOREGAON SPORTS CLUB (E-FILE)	
10	ITA 7446/MUM/2025	2015-16	[A] GOREGAON SPORTS CLUB (E-FILE)	
11	ITA 7263/MUM/2025	AY 2025-26 to AY 2029-30	[A] SIDH PANT GAN SEVA ASHRAM (E-FILE)	
12	ITA 7264/MUM/2025	2025-26 to 2029-30	[A] SIDDH PANT GAN SEVA ASHRAM (E-FILE)	
13	ITA 7566/MUM/2025	N.A	[A] GODAVARI AND LAXMI VAID FOUNDATION	
14	ITA 7613/MUM/2025	2015-16	[A] WINPRO INDUSTRIES LIMITED (E-FILE)	
15	ITA 9318/MUM/2025	2022-23	[A] SATYAM GENERIC PHARMA PVT LTD	
16	ITA 9404/MUM/2025	2018-19	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
17	ITA 9405/MUM/2025	2019-20	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
18	ITA 9406/MUM/2025	2020-21	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
19	ITA 9407/MUM/2025	2021-22	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
20	ITA 341/MUM/2026	2020-21	[A] GOLDEN PLAY PRIVATED LIMITED (E-FILE)	
21	ITA 345/MUM/2026	2012-13	[A] YOGESH SHANTILAL DAVE (E-FILE)	

CAUSE LIST OF G BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 365/MUM/2026	2020-21	[A] ZEE ENTERTAINMENT ENTERPRISES LIMITED	
23	ITA 366/MUM/2026	2012-13	[A] YASHWANT HIRALAL THAKAR (E-FILE)	
24	ITA 374/MUM/2026	2017-18	[A] GARDENIA VASANT VALLEY RAGHUKUL CO OP HSG SOC LTD (E-FILE)	
25	ITA 422/MUM/2026	2006-07	[A] THE GREATER BOMBAY CO OPERATIVE HOUSING SOCIETY LIMITED	
26	ITA 432/MUM/2026	2019-20	[A] G N FASHION PRIVATE LIMITED (E-FILE)	
27	ITA 448/MUM/2026	2018	[D] GLISTENING PROPERTIES PVT. LTD (E-FILE)	
28	ITA 461/MUM/2026	N.A	[A] GOVARDHAN CHARITBLE TRUST	
29	ITA 2664/MUM/2026	2026-27	[A] GOVARDHAN CHARITABLE TRUST (E-FILE)	
30	ITA 467/MUM/2026	2016-17	[A] GOPALDAS VISRAM& COMPANY LIMITED (E-FILE)	
31	IT(SS)A 471/MUM/2026	2016-17	[A] THE WEDDING FACTORY (E-FILE)	
32	ITA 477/MUM/2026	2015-16	[A] GOSPEL ORDAINED DISCIPLES MISSION (E-FILE)	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 14-APRIL-2026 (TUESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7108/MUM/2025	2016-17	[A] SANJAY RATRA (E-FILE)	
2	ITA 7125/MUM/2025	2012-13	[A] SHWETA A AVARSEKAR	
3	ITA 7158/MUM/2025	2013-14	[A] SES ASSOCIATES	
4	ITA 507/MUM/2026	2011-12	[A] GLOWSHINE BUILDERS AND DEVELOPERS PRIVATE LIMITED (E-FILE)	Adjourned to 15/4/2026
5	IT(SS)A 513/MUM/2026	2017-18	[A] THE WEDDING FACTORY (E-FILE)	
6	IT(SS)A 590/MUM/2026	2018-19	[A] THE WEDDING FACTORY (E-FILE)	
7	IT(SS)A 657/MUM/2026	2019-20	[A] THE WEDDING FACTORY (E-FILE)	
8	ITA 542/MUM/2026	2016-17	[D] GODREJ INDUSTRIES LTD (E-FILE)	
9	ITA 606/MUM/2026	2013-14	[A] GHARDA CHEMICALS LIMITED	
10	ITA 635/MUM/2026	2017-2018	[A] GHEVARAM MANGILAL MALI (E-FILE)	
11	ITA 636/MUM/2026	2018-19	[A] GHEVARAM MANGILAL MALI (E-FILE)	
12	ITA 637/MUM/2026	2019-20	[A] GHEVARAM MANGILAL MALI (E-FILE)	
13	ITA 668/MUM/2026	2020-21	[D] GBTL LIMITED (E-FILE)	Adjourned
14	ITA 854/MUM/2026	2013-14	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	to
15	ITA 855/MUM/2026	2014-15	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	16/4/26
16	ITA 856/MUM/2026	2015-16	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
17	ITA 857/MUM/2026	2016-17	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
18	ITA 858/MUM/2026	2017-18	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	

[Signature]
Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5090/MUM/2024	2010-11	[D] SAP PROPERTIES PVT LTD (E-FILE)	
2	ITA 6263/MUM/2025	2015-16	[A] GIRISH CHMANLAL SANGANI	
3	ITA 6266/MUM/2025	2018-19	[A] GIRISH CHMANLAL SANGANI	
4	ITA 7108/MUM/2025	2016-17	[A] SANJAY RATRA (E-FILE)	
5	ITA 7125/MUM/2025	2012-13	[A] SHWETA A AVARSEKAR	
6	ITA 7158/MUM/2025	2013-14	[A] SES ASSOCIATES	
7	ITA 7227/MUM/2025	2018-19	[A] SUDARSHAN SHARDA (E-FILE)	
8	ITA 7550/MUM/2025	2013	[D] GHANSHYAM BHAGIRATH MUTHA (E-FILE)	
9	ITA 7551/MUM/2025	2017-18	[D] GHANSHYAM BHAGIRATH MUTHA (E-FILE)	
10	CO 391/MUM/2025	2013-14	[A] GHANSHYAM BHAGIRATH MUTHA	
11	CO 392/MUM/2025	2017-18	[A] GHANSHYAM BHAGIRATH MUTHA	
12	ITA 7614/MUM/2025	2013-2014	[A] S K TRADING COMPANY (E-FILE)	
13	ITA 7615/MUM/2025	2014-2015	[A] S K TRADING COMPANY (E-FILE)	
14	ITA 7616/MUM/2025	2015-2016	[A] S K TRADING COMPANY (E-FILE)	
15	ITA 7618/MUM/2025	2018-19	[A] SUPREME ALLIED SERVICES PRIVATE LIMITED (E-FILE)	
16	ITA 8885/MUM/2025	2016-17	[D] SUNFLOWER BROKING PRIVATE LIMITED (E-FILE)	
17	ITA 8886/MUM/2025	2017-18	[D] SUNFLOWER BROKING PRIVATE LIMITED (E-FILE)	
18	ITA 8887/MUM/2025	2018-19	[D] SUNFLOWER BROKING PRIVATE LIMITED (E-FILE)	
19	CO 85/MUM/2026	2017-18	[A] SUNFLOWER BROKING PRIVATE LIMITED	
20	CO 86/MUM/2026	2016-17	[A] SUNFLOWER BROKING PRIVATE LIMITED	
21	CO 87/MUM/2026	2018-19	[A] SUNFLOWER BROKING PRIVATE LIMITED	
22	ITA 507/MUM/2026	2011-12	[A] GLOWSHINE BUILDERS AND DEVELOPERS PRIVATE LIMITED (E-FILE)	

CAUSE LIST OF G BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	IT(SS)A 513/MUM/2026	2017-18	[A] THE WEDDING FACTORY (E-FILE)	
24	IT(SS)A 590/MUM/2026	2018-19	[A] THE WEDDING FACTORY (E-FILE)	
25	IT(SS)A 657/MUM/2026	2019-20	[A] THE WEDDING FACTORY (E-FILE)	
26	IT(SS)A 672/MUM/2026	2020-21	[A] THE WEDDING FACTORY (E-FILE)	
27	IT(SS)A 673/MUM/2026	2021-22	[A] THE WEDDING FACTORY (E-FILE)	
28	ITA 542/MUM/2026	2016-17	[D] GODREJ INDUSTRIES LTD (E-FILE)	
29	ITA 606/MUM/2026	2013-14	[A] GHARDA CHEMICALS LIMITED	
30	ITA 676/MUM/2026	2015-16	[A] SANJEEV PRABHAKAR PATIL (E-FILE)	
31	ITA 693/MUM/2026	2020-21	[D] GEETA MANISH SHAH (E-FILE)	
32	ITA 695/MUM/2026	2015-2016	[A] GAYATRI INFRASTRUCTURE AND DEVELOPMENT PVT LTD (E-FILE)	
33	ITA 696/MUM/2026	2015-2016	[A] GAYATRI INFRASTRUCTURE AND DEVELOPMENT PVT LTD (E-FILE)	

J. J. J.
Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2905/MUM/2022	2012-2013	[A] SHRI SHIRISH CHANDRAKANT SHAH	
2	ITA 2906/MUM/2022	2013-2014	[A] SHRI SHIRISH CHANDRAKANT SHAH	
3	ITA 2907/MUM/2022	2011-2012	[A] SHRI SHIRISH CHANDRAKANT SHAH	
4	ITA 2908/MUM/2022	2010- 20211	[A] SHRI SHIRISH CHANDRAKANT SHAH	
5	ITA 2909/MUM/2022	2009-2010	[A] SHRI SHIRISH CHANDRAKANT SHAH	
6	ITA 5476/MUM/2025	2009-10	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
7	ITA 5477/MUM/2025	2010-11	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
8	ITA 5478/MUM/2025	2011-12	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
9	ITA 5479/MUM/2025	2012-13	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
10	ITA 5480/MUM/2025	2013-14	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
11	ITA 3072/MUM/2024	2011-12	[A] SHEELA NARESH LODHA (E-FLED)	
12	ITA 1994/MUM/2025	2015-16	[A] GAUTAMKUMAR NORATMAL JAIN KUMAT	
13	ITA 6208/MUM/2025	2017-18	[D] GENEXT HARDWARE AND PARKS PRIVATE LIMITED (E-FILE)	
14	ITA 6581/MUM/2025	2012-13	[A] GAURISHANKAR TUGANRAM PODDAR	
15	ITA 7720/MUM/2025	2023-24	[D] SURAJ OMPRAKASH AGRAWAL (E-FILE)	
16	ITA 7732/MUM/2025	2014-15	[A] SANDHYA RAKESH SHARMA (E-FILE)	
17	ITA 7749/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
18	ITA 7751/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
19	ITA 9410/MUM/2025	2017-18	[A] GITANJALI NISTALA (E-FILE)	
20	ITA 715/MUM/2026	2020-21	[A] SHABIL TRAVELS AND FOREX PVT LTD.	
21	ITA 720/MUM/2026	2023-24	[A] SOMESHWAR KRUPA CHARITABLE TRUST	

CAUSE LIST OF G BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 635/MUM/2026	2017-2018	[A] GHEVARAM MANGILAL MALI (E-FILE)	
23	ITA 636/MUM/2026	2018-19	[A] GHEVARAM MANGILAL MALI (E-FILE)	
24	ITA 637/MUM/2026	2019-20	[A] GHEVARAM MANGILAL MALI (E-FILE)	
25	ITA 668/MUM/2026	2020-21	[D] GBTL LIMITED (E-FILE)	
26	ITA 854/MUM/2026	2013-14	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
27	ITA 855/MUM/2026	2014-15	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
28	ITA 856/MUM/2026	2015-16	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
29	ITA 857/MUM/2026	2016-17	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
30	ITA 858/MUM/2026	2017-18	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	


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SB 10-Apr-2026

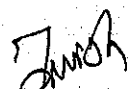
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF H BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 13/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 476/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
3	ITA 6765/MUM/2017	2013-14	[A] THOMSON REUTERS INTERNATIONAL SERVICES P.LTD	
4	ITA 1940/MUM/2015	2010-11	[D] THOMSON REUTERS INDIA P.LTD	
5	ITA 2467/MUM/2015	2010-11	[A] THOMSON REUTERS INDIA P.LTD	
6	ITA 2235/MUM/2017	2012-13	[A] THOMSON REUTERS INTERNATIONAL SERVICES P.LTD	
7	ITA 509/MUM/2018	2013-14	[A] THOMSON REUTERS INDIA P.LTD	
8	ITA 7860/MUM/2019	2015-16	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT LTD.(SUCCESSOR IN INTEREST TO THOMSON REUTERS INDIA SERVICES PVT LTD)	
9	ITA 1080/MUM/2021	2016-17	[A] THOMSON REUTERS INTERNATIONAL SERVICES P. LTD (SUCCESSOR-IN-INTEREST TO THOMSON REUTERS INDIA SERVICES P. LTD)	
10	ITA 611/MUM/2022	2017-18	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT.LTD(SUCCESSOR IN INTEREST TO THOMSON REUTERS INDIA SERVICES PVT. LTD	
11	ITA 2510/MUM/2022	2018-2019	[A] THOMSON REUTERS INDIA PVT LTD	
12	ITA 2700/MUM/2022	2018-2019	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT LTD (SUCCESSOR IN-INTEREST TO THOMSON REUTERS INDIA SERVICES PRIVATE LIMITED)	
13	ITA 838/MUM/2025	2014-15	[A] DARSHIT MANOJ GALA ((E-FILING-SMC))	
14	ITA 8623/MUM/2025	2017-18	[A] SHIVANAND SHIVKANTH MISHRA (E-FILE-SMC)	
15	ITA 257/MUM/2026	2015-16	[A] GYANCHAND BAKSHARAM GODHWANI (SMC)	
16	ITA 1288/MUM/2026	2017-18	[A] LEAPFORWORD (SMC)	
17	ITA 927/MUM/2026	2017-18	[A] ANURADHA SHARMA (E-FILING-SMC)	
18	ITA 1313/MUM/2026	2012-13	[A] MOHAMMED RAZA HASNAIN SHAIKH (E-FILE-SMC)	
19	ITA 1380/MUM/2026	2017-18	[A] TRISHLADEVI MUKESH JAIN (E-FILE-SMC)	
20	ITA 1559/MUM/2026	2017-18	[A] USHADEVI KISHORE SHAW (SMC- E-FILE)	
21	ITA 1623/MUM/2026	2017-18	[A] SAVITA RAJARAM KAMKAR (E-FILE)	
22	ITA 1635/MUM/2026	2019-20	[A] AFZAL ABDUL KHALIQ AHMED (SMC)	
23	ITA 1638/MUM/2026	2014-15	[A] M/S. SHREE LAXMI JYOT INDUSTRIAL PREMISES CO. OP SOC. LTD (SMC)	
24	ITA 1647/MUM/2026	2017-18	[A] DATTARAM NANA SHINDE (SMC-E-FILE)	
25	ITA 1657/MUM/2026	2018-19	[A] DEEPAK SHAH (SMC-E-FILE)	
26	ITA 1659/MUM/2026	2018-19	[A] CHARKOP KAAVYA BEACHWOOD CO-OPERATIVE HOUSING SOCIETY LIMITED (SMC-E-FILE)	


 Assistant Registrar
 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 14-APRIL-2026 (TUESDAY)**

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8491/MUM/2011	2007-08	[A] THOMSON REUTERS INDIA P. LTD	
2	ITA 7765/MUM/2012	2008-09	[A] THOMSON REUTERS INDIA P.LTD	
3	ITA 2139/MUM/2022	2017-18	[A] SARLA PERFORMANCE FIBERS LIMITED	
4	ITA 2140/MUM/2022	2018-19	[A] SARLA PERFORMANCE FIBERS LTD.	Adjourned
5	ITA 4273/MUM/2024	2020-21	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	to
6	ITA 5453/MUM/2024	2021-22	[A] SAFILO INDIA PRIVATE LIMITED	15/4/26
7	ITA 6114/MUM/2024	2021-22	[A] HENKEL ADHESIVES TECHNOLOGIES INDIA PRIVATE LIMITED	
8	ITA 6596/MUM/2024	2021-22	[A] TRANSRAIL LIGHTING LIMITED	
9	ITA 7775/MUM/2025	2022-23	[A] HENKEL ADHESIVES TECHNOLOGIES INDIA PRIVATE LIMITED	
10	ITA 9316/MUM/2025	2022-23	[A] HECATE WAREHOUSING PRIVATE LIMITED	
11	ITA 1661/MUM/2026	2020-2021	[A] SOVEREIGN CO-OP HSG SOC LTD (SMC-E-FILE)	
12	ITA 1703/MUM/2026	2009-10	[D] SHREE SUNDHA STEELS PVT.LTD (SMC-E-FILE)	

Jush
Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF H BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7765/MUM/2012	2008-09	[A] THOMSON REUTERS INDIA P.LTD	
2	ITA 8491/MUM/2011	2007-08	[A] THOMSON REUTERS INDIA P. LTD	
3	ITA 2140/MUM/2022	2018-19	[A] SARLA PERFORMANCE FIBERS LTD.	
4	ITA 2139/MUM/2022	2017-18	[A] SARLA PERFORMANCE FIBERS LIMITED	
5	ITA 4273/MUM/2024	2020-21	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
6	ITA 6653/MUM/2024	2021-22	[A] INDIA MEDTRONIC PRIVATE LIMITED	
7	ITA 5453/MUM/2024	2021-22	[A] SAFILO INDIA PRIVATE LIMITED	
8	ITA 6596/MUM/2024	2021-22	[A] TRANSRAIL LIGHTING LIMITED	
9	ITA 6114/MUM/2024	2021-22	[A] HENKEL ADHESIVES TECHNOLOGIES INDIA PRIVATE LIMITED	
10	ITA 4233/MUM/2025	2013-14	[A] IPCA LABORATORIES LIMITED (E-FILE)	
11	ITA 4234/MUM/2025	2015-16	[A] IPCA LABORATORIES (E-FILE)	
12	ITA 4235/MUM/2025	2016-17	[A] IPCA LABORATORIES (E-FILE)	
13	ITA 4236/MUM/2025	2017-18	[A] IPCA LABORATORIES LIMITED (E-FILE)	
14	ITA 4237/MUM/2025	2018-19	[A] IPCA LABORATORIES LIMITED (E-FILE)	
15	ITA 5056/MUM/2025	2018-19	[D] IPCA LABORATORIES LIMITED (E-FILE)	
16	ITA 5191/MUM/2025	2013-14	[D] IPCA LABORATORIES LIMITED (E-FILED)	
17	ITA 5192/MUM/2025	2015-16	[D] IPCA LABORATORIES LIMITED (E-FILED)	
18	ITA 5193/MUM/2025	2016-17	[D] IPCA LABORATORIES LIMITED (E-FILED)	
19	ITA 5194/MUM/2025	2017-18	[D] IPCA LABORATORIES LIMITED (E-FILED)	
20	ITA 425/MUM/2026	2014-15	[A] MERU TOWER A CO OP HSG SOC LTD (E-FILE-SMC)	
21	ITA 578/MUM/2026	2020-21	[A] SANJAY AMARNATH UPADHYAY (E-FILE-SMC)	
22	ITA 1157/MUM/2026	2019-20	[A] VINAY TRILOKCHAND JAIN (SMC-E-FILE)	
23	ITA 1574/MUM/2026	2017 18	[A] SANKATHAPRASAD.SHYAMRAJ RAJBHAR (SMC-E-FILE)	
24	ITA 1620/MUM/2026	2011-12	[A] SARJIT GHANSHYAM DESAI (SMC-E-FILE)	
25	ITA 1709/MUM/2026	2010-11	[A] AMAR PIYUSH SHAH (SMC)	
26	ITA 1710/MUM/2026	2022-23	[A] DREAM FOUNDATION (TRUST) (SMC)	
27	ITA 1716/MUM/2026	2013-14	[A] PRATEEK RAHUL MEHTA (SMC)	
28	ITA 1719/MUM/2026	2018-19	[A] SHWETA NARENDRA SHIVATARKAR (SMC-E-FILE)	
29	ITA 1724/MUM/2026	2012-13	[A] MOHAMMED FIROZ YASIN (SMC- E-FILE)	
30	ITA 7775/MUM/2025	2022-23	[A] HENKEL ADHESIVES TECHNOLOGIES INDIA PRIVATE LIMITED	
31	ITA 9316/MUM/2025	2022-23	[A] HECATE WAREHOUSING PRIVATE LIMITED	
32	ITA 1661/MUM/2026	2020-2021	[A] SOVEREIGN CO-OP HSG SOC LTD (SMC-E-FILE)	
33	ITA 1703/MUM/2026	2009-10	[D] SHREE SUNDHA STEELS PVT.LTD (SMC-E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8717/MUM/2025	2022-23	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD. (FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD. (E-FILE (SG))	
2	ITA 45/MUM/2019	2014-15	[A] INTERACTIVE BROCKERS (INDIA) PVT. LTD	
3	ITA 2009/MUM/2022	2018-19	[A] INTERACTIVE BROKER (INDIA)	
4	ITA 2647/MUM/2023	2016-2017	[A] BHARAT SERUMS AND VACCINES LIMITED (KASIAK RESEARCH PRIVATE LIMITED HAS MERGED WITH BHARAT SERUMS AND VACCINES LIMITED) (E-FILED)	
5	ITA 3821/MUM/2024	2020-21	[A] SHAPOORJI PALLONJI INFRASTRUCTURE CAPITAL COMPANY PVT LTD (E-FILED)	
6	ITA 8718/MUM/2025	2022-23	[A] INVENIO BUSINESS SOLUTIONS PRIVATE LIMITED (E-FILE)	
7	ITA 1806/MUM/2026	2022-23	[A] SANDOZ PRIVATE LIMITED (E-FILE)	
8	ITA 1791/MUM/2026	2022-23	[A] M/S. SARJAK CONTAINER LINES PVT LTD	
9	ITA 445/MUM/2026	2015-16	[A] JALMAYUR COOP HSG SOC LTD (E-FILE-SMC)	
10	ITA 496/MUM/2026	2019-20	[A] RANBAHADUR SATYANARAYAN SINGH (SMC)	
11	ITA 497/MUM/2026	2019-20	[A] RAJBAHADUR SATYANARAYAN SINGH (SMC)	
12	ITA 560/MUM/2026	2010-11	[A] GANPAT AMRARAMJI PRAJAPATI (SMC)	
13	ITA 598/MUM/2026	2018-19	[D] AQUAFIT PIPING SYSTEMS I PRIVATE LIMITED (E-FILE-SMC)	
14	ITA 1234/MUM/2026	2012-13	[A] SANJEEV BHASKARAN MENON (E-FILE-SMC)	
15	ITA 1778/MUM/2026	2019-20	[A] NEW BOMBAY CO OPERATIVE COMMERCIAL COMPLEX PREMISES SOCIETY LIMITED (SMC)	
16	ITA 1785/MUM/2026	2021-22	[A] CLAREMONT CO OPERATIVE HOUSING SOCIETY LIMITED (SMC)	
17	ITA 1786/MUM/2026	2013-14	[A] FALGUN MAHESH OZA (SMC)	
18	ITA 1814/MUM/2026	2012-13	[A] NARESH OMPRAKASH HEDA (SMC-E-FILE)	
19	ITA 1817/MUM/2026	2018-2019	[A] KANUBHAI PURSHOTTAM MERCHANT (SMC-E-FILE)	
20	ITA 1822/MUM/2026	2024-25	[A] MILIND MANOHAR BARVE (SMC-E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF I BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3487/MUM/2004	1999-2000	[D] M/S. AMERICAN EXPRESS BANK LTD.	
2	ITA 3508/MUM/2004	1999-2000	[A] STANDARD CHARTERED HOLDINGS INC(SUCCESSOR OF M/S. AMERICAN EXPRESS BANK LTD.	
3	ITA 5667/MUM/2004	2000-01	[D] M/S. AMERICAN EXPRESS BANK LTD.	
4	ITA 9414/MUM/2004	2000-2001	[A] M/S AMERICAN EXPRESS BANK LTD.	
5	ITA 4879/MUM/2007	2001-2002	[A] STANDARD CHARTERD HOLDINGS INC (SUCCESSOR OF AMERICAN EXPRESS BANK LTD	
6	ITA 4880/MUM/2007	2002-2003	[A] STANDARD CHARTERD HOLDINGS INC (SUCCESSOR OF AMERICAN EXPRESS BANK LTD	
7	ITA 4110/MUM/2008	2004-2005	[A] STANDARD CHARTERED HOLDINGS INC (SUCCESSOR OF AMERICAN EXPRESS BANK LTD	
8	ITA 4985/MUM/2007	2002-2003	[D] M/S. AMERICAN EXPRESS BANK LTD	
9	ITA 4984/MUM/2007	2001-2002	[D] M/S. AMERICAN EXPRESS BANK LTD	
10	ITA 4170/MUM/2008	2004-2005	[D] M/S. AMERICAN EXPRESS BANK LTD	
11	ITA 8493/MUM/2010	2006-07	[A] STANDARD CHARTERD HOLDINGS INC(SUCCESSOR OFAMERICAN EXPRESS BANK LTD	
12	ITA 6825/MUM/2010	2004-05	[D] AMERICAN EXPRESS BANK LTD	
13	ITA 7025/MUM/2010	202-03	[D] AMERICAN EXPRESS BANK	
14	ITA 7107/MUM/2010	2001-02	[D] AMERICAN EXPRESS BANK LTD	
15	ITA 7571/MUM/2012	2008-09	[A] STANDARD CHARTERED HOLDINGS INC (SUCCESSOR OF AMERICAN EXPRESS BANK LTD	
16	ITA 5075/MUM/2014	2005-06	[A] STANDARD CHARTERED HOLDINGS INC (SUCCESSOR OF AMEREICAN EXPRESS BANK LTD)	
17	ITA 5499/MUM/2014	2005-06	[D] AMERICAN EXPRESS BANK LTD	
18	ITA 4894/MUM/2017	2003-04	[D] AMERICAN EXPRESS BANK LIMITED	
19	ITA 5066/MUM/2017	2003-04	[A] STANDARD CHARTERED HOLIDNGS INC(SUCCESSOER OF AMERICAN EXPRESS BANK LTD	
20	ITA 1676/MUM/2018	2007-08	[A] STANDARD CHARTERED HOLDINGS INC (SUCCESSOR OF AMERICAN EXPRESS BANK LTD	
21	ITA 1696/MUM/2018	2007-08	[D] AMERICAN EXPRESS BANK LTD	
22	ITA 4760/MUM/2007	2002-2003	[A] M/S. BANK OF AMERICA N.A	

CAUSE LIST OF I BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 4761/MUM/2007	2003-2004	[A] M/S. BANK OF AMERICA N.A	
24	ITA 4978/MUM/2007	2002-2003	[D] M/S. BANK OF AMERICA NA.	
25	ITA 4979/MUM/2007	2003-2004	[D] M/S. BANK OF AMERICA NA.	
26	ITA 7538/MUM/2010	2004-05	[A] BANK OF AMERICA N.A	
27	ITA 7526/MUM/2010	2004-05	[D] BANK OF AMERICA N.A	
28	ITA 8898/MUM/2010	2005-06	[D] BANK OF AMERICA N.A	
29	ITA 7705/MUM/2010	2005-06	[A] BANK OF AMERICA N.A	
30	ITA 7517/MUM/2012	2007-08	[A] BANK OF AMERICA , N.A	
31	ITA 7570/MUM/2012	2007-08	[D] BANK OF AMERICA N.A.	
32	ITA 5054/MUM/2014	2008-09	[A] BANK OF AMERICA N.A.	
33	ITA 5456/MUM/2014	2008-09	[D] BANK OF AMERICA N.A.	
34	ITA 3894/MUM/2015	2009-10	[A] BANK OF AMERICA N.A.	
35	ITA 3895/MUM/2015	2010-11	[A] BANK OF AMERICA N.A.	
36	ITA 4781/MUM/2015	2009-10	[D] BANK OF AMERICA N.A	
37	ITA 4782/MUM/2015	2010-11	[D] BANK OF AMERICA N.A	
38	ITA 544/MUM/2017	2011-12	[A] BANK OF AMERICA N.A	
39	ITA 1232/MUM/2017	2011-12	[D] BANK OF AMERICA N.A	
40	ITA 1124/MUM/2018	2012-13	[A] BANK OF AMERICA N.A	
41	ITA 1125/MUM/2018	2013-14	[A] BANK OF AMERICA N.A	
42	ITA 1661/MUM/2018	2012-13	[D] BANK OF AMERICA N.A	
43	ITA 1662/MUM/2018	2013-14	[D] BANK OF AMERICA N.A	
44	ITA 1011/MUM/2019	2014-15	[A] BANK OF AMERICA NATIONAL ASSOCIATION	
45	ITA 1448/MUM/2019	2014-15	[D] M/S BANK OF AMERICA N.A.	

CAUSE LIST OF I BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
46	ITA 495/MUM/2022	2015-16	[D] M/S. BANK OF AMERICA NA	
47	ITA 368/MUM/2022	2015-16	[A] BANK OF AMERICA NATIOANL ASSOCIATION	
48	ITA 1526/MUM/2022	2016-17	[D] BANK OF AMERICA NATIONAL ASSOCIATION	
49	ITA 2194/MUM/2025	2017	[D] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
50	ITA 2828/MUM/2025	2018-19	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
51	ITA 2829/MUM/2025	2019-20	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
52	ITA 3116/MUM/2025	2019-20	[D] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
53	ITA 3115/MUM/2025	2018	[D] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
54	ITA 2116/MUM/2025	2017-18	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
55	ITA 1286/MUM/2022	2016-2017	[A] BANK OF AMERICA NATIONAL ASSOCIATION	
56	ITA 2136/MUM/2022	2020-21	[A] UPL CORPORATION LTD. ((ROCA))	
57	ITA 2437/MUM/2022	2020-21	[A] UPL MAURITIUS LIMITED ((ROCA))	
58	ITA 2395/MUM/2022	2018-19	[A] RGA LIFE REINSURANCE COMPANY OF CANADA ((ROCA))	
59	ITA 2396/MUM/2022	2019-20	[A] RGA LIFE REINSURANCE COMPANY OF CANADA	
60	ITA 1014/MUM/2025	2009-10	[A] STATE BANK OF INDIA (E-FILING)	
61	ITA 1015/MUM/2025	2016-17	[A] STATE BANK OF INDIA (E-FILING)	
62	ITA 1182/MUM/2025	2009-10	[D] STATE BANK OF INDIA (E-FILE)	
63	ITA 1183/MUM/2025	2016-17	[D] STATE BANK OF INDIA (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF I BENCH FOR 14-APRIL-2026 (TUESDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1201/MUM/2018	2014-15	[A] SHRI UNNI KRISHNAN VADAKKEDATH SUGATHAN (RM)	
2	ITA 670/MUM/2022	2018-19	[A] ATOS IT SOLUTIONS & SERVICES INC. (FORMERLY KNOWN AS ATOS ORIGIN INC.	
3	ITA 2068/MUM/2022	2019-20	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS ORIGIN SINGAPORE PTE. LTD.)	
4	ITA 4701/MUM/2023	2021-22	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD ((ROCA))	Adjn.
5	ITA 2302/MUM/2022	2018-19	[A] MUNCHENER RUCKVERSICHERUNGS- GESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN	
6	ITA 2303/MUM/2022	2019-20	[A] MUNCHENER RUCKVERSICHERUNGS- GESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN	to
7	ITA 2459/MUM/2022	2018-19	[A] GARTNER IRELAND LIMITED ((ROCA))	
8	ITA 4587/MUM/2023	2021-22	[A] GARTNER IRELAND LIMITED	15-04-2026
9	ITA 776/MUM/2023	2020-21	[A] GARTNER IRELAND LIMITED	
10	IT(IT)A 2017/MUM/2025	2022-23	[A] GARTNER IRELAND LIMITED (E-FILE)	
11	ITA 6711/MUM/2025	2023-24	[A] GARTNER IRELAND LIMITED	
12	ITA 4576/MUM/2024	2020-21	[A] GE VERNOVA INTERNATIONAL LLC C/O THE CORPORATION TRUST COMPANY, CORPORATION TRUST CENTRE	
13	IT(TP)A 4053/MUM/2025	2012-13	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
14	IT(TP)A 4054/MUM/2025	2013-14	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
15	ITA 4323/MUM/2025	2013-14	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	Adjn.
16	ITA 4322/MUM/2025	2012-13	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
17	ITA 7223/MUM/2025	2017-18	[A] GAIL TIMMINS (E-FILE)	to
18	ITA 7237/MUM/2025	2023-24	[A] ATOMSTROYEXPORT	
19	ITA 7262/MUM/2025	2023-24	[A] SPENCER STUART INTERNATIONAL B.V. (E-FILE)	16-04-2026
20	ITA 9188/MUM/2025	2018-19	[A] RIZWANA MOHAMMED BHOPALWALA (E-FILE)	
21	ITA 9189/MUM/2025	2018-19	[A] MOHAMED ENAYAT BHAOPALWALA (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF I BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1201/MUM/2018	2014-15	[A] SHRI UNNI KRISHNAN VADAKKEDATH SUGATHAN (RM)	
2	ITA 609/MUM/2022	2017-18	[A] TRANSPORTER INDUSTRY INTERNATINAL GMBH	
3	ITA 670/MUM/2022	2018-19	[A] ATOS IT SOLUTIONS & SERVICES INC. (FORMERLY KNOWN AS ATOS ORIGIN INC.	
4	ITA 2068/MUM/2022	2019-20	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS ORIGIN SINGAPORE PTE. LTD.)	
5	ITA 1672/MUM/2022	2017-18	[A] THE LUBRIZOL CORPORATION ,USA (ROCA)	
6	ITA 2302/MUM/2022	2018-19	[A] MUNCHENER RUCKVERSICHERUNGS- GESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN	
7	ITA 2303/MUM/2022	2019-20	[A] MUNCHENER RUCKVERSICHERUNGS- GESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN	
8	IT(IT)A 2017/MUM/2025	2022-23	[A] GARTNER IRELAND LIMITED (E-FILE)	
9	ITA 2459/MUM/2022	2018-19	[A] GARTNER IRELAND LIMITED ((ROCA))	
10	ITA 776/MUM/2023	2020-21	[A] GARTNER IRELAND LIMITED	
11	ITA 4587/MUM/2023	2021-22	[A] GARTNER IRELAND LIMITED	
12	ITA 6711/MUM/2025	2023-24	[A] GARTNER IRELAND LIMITED	
13	ITA 4701/MUM/2023	2021-22	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE)PTE. LTD ((ROCA))	
14	ITA 2036/MUM/2025	2022-23	[A] ATOS INFORMATIONA TECHNOLOGY HK LIMITED	
15	ITA 3225/MUM/2023	2020-21	[A] DBS BANK LTD (ROCA)	
16	ITA 4727/MUM/2023	2021-2022	[A] DBS BANK LTD (E-FILED)	
17	ITA 3665/MUM/2023	2013-14	[A] BEHRAM IRANI	
18	ITA 3666/MUM/2023	2014-15	[A] BEHRAM IRANI	
19	ITA 3667/MUM/2023	2015-16	[A] BEHRAM IRANI	
20	ITA 3668/MUM/2023	2016-17	[A] BEHRAM IRANI	
21	ITA 3669/MUM/2023	2017-18	[A] BEHRAM IRANI	
22	ITA 1766/MUM/2025	2016-17	[A] VATAKETHIL UNNIKRISHNAN SATISH (E-FILE)	

CAUSE LIST OF I BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	IT(IT)A 1777/MUM/2025	2022-23	[A] DIVYAKUMAR BHISHAM SAWILANI (E-FILE)	
24	ITA 6053/MUM/2025	2023-24	[A] BDA PARTNERS LIMITED	
25	ITA 8673/MUM/2025	2023-24	[A] HAPAG-LLYOD AKTIENGESELLSCHAFT (E-FILE)	
26	ITA 9029/MUM/2025	AY 2023-24	[A] GOLDMAN SACHS AND CO. LLC (E-FILE)	
27	IT(IT)A 520/MUM/2026	2015-16	[A] BAY LINES (E-FILE)	
28	IT(IT)A 521/MUM/2026	2016-17	[A] BAY LINES (E-FILE)	
29	IT(IT)A 522/MUM/2026	2017-18	[A] BAY LINES (E-FILE)	
30	IT(IT)A 523/MUM/2026	2018-19	[A] BAY LINES (E-FILE)	
31	IT(IT)A 524/MUM/2026	2023-24	[A] BAY LINES (E-FILE)	
32	ITA 525/MUM/2026	2016-17	[D] BAY LINES (E-FILE)	
33	ITA 593/MUM/2026	2015-16	[D] BAY LINES (E-FILE)	
34	ITA 594/MUM/2026	2017-18	[D] BAY LINES (E-FILE)	
35	ITA 595/MUM/2026	2018-19	[D] BAY LINES (E-FILE)	
36	ITA 596/MUM/2026	2023-24	[D] BAY LINES (E-FILE)	

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10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7189/MUM/2018	2014-15	[A] GE POWER INDIA LIMITED (STAY GRANTED)	
2	ITA 7858/MUM/2019	2015-16	[A] GE POWER INDIA LTD (FORMERLY KNOWN AS ALSTOM INDIA LTD) (STAY GRANTED)	
3	ITA 2093/MUM/2012	2006-07	[D] DEUTSCHE EQUITIES INIDA P.LTD	
4	ITA 2296/MUM/2012	2006-07	[A] DEUTSCHE EQUITIES INIDA P. LTD	
5	ITA 4048/MUM/2012	2007-08	[A] DEUTSCHE EQUITIES INDIA P.LTD	
6	ITA 7611/MUM/2012	2008-09	[A] DEUTSCHE EQUITIES INDIA P.LTD	
7	ITA 2166/MUM/2014	2009-10	[A] DEUTSCHE EQUITIES INDIA P.LTD	
8	ITA 981/MUM/2015	2010-11	[A] DEUTSCHE EQUITIES INDIA P. LTD	
9	ITA 984/MUM/2016	2011-12	[A] DEUTSCHE EQUITIES INDIA P.LTD	
10	ITA 6600/MUM/2016	2012-13	[A] DEUTSCHE EQUITIES INDIA P.LTD	
11	ITA 6875/MUM/2017	2013-14	[A] DEUTSCHE EQUITIES INDIA P.LTD	
12	ITA 4944/MUM/2018	2014-15	[A] DEUTSCHE EQUITIES INIDA P. LTD	
13	ITA 5745/MUM/2019	2015-16	[A] DEUTSCHE EQUITIES INDIA PRIVATE LIMITED	
14	ITA 2159/MUM/2017	2012-13	[A] SIEMENS AKTIENGESELLSCHAFT	
15	ITA 5593/MUM/2017	2013-14	[A] SIEMENS AKTIENGESELLSCHAFT	
16	ITA 7322/MUM/2018	2014-15	[A] SIEMENS AKTIENGESELLSCHAFT	
17	ITA 7192/MUM/2019	2015-16	[A] SIEMENS AKTIENGESELLSCHAFT	
18	ITA 1253/MUM/2021	2016-17	[A] SIEMENS AKTIENGESELLSCHAFT	
19	ITA 6805/MUM/2024	2021-22	[A] CREDIT AGRICOLE CORPORATE AND INVESTMENT BANK (E-FILING)	
20	ITA 1363/MUM/2025	2022-23	[A] UPS ASIA GROUP PTE LTD	
21	ITA 5826/MUM/2025	2023-24	[A] UPS ASIA GROUP PTE. LTD (E FILE)	
22	ITA 1416/MUM/2025	2016-17	[A] KUTUBUDDIN LIYAKATALI KHAN	

CAUSE LIST OF I BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1981/MUM/2025	2018-19	[A] MAHAVEER PRASAD CHAVDA	
24	IT(TP)A 4054/MUM/2025	2013-14	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
25	IT(TP)A 4053/MUM/2025	2012-13	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
26	ITA 4322/MUM/2025	2012-13	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
27	ITA 4323/MUM/2025	2013-14	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
28	ITA 4576/MUM/2024	2020-21	[A] GE VERNOVA INTERNATIONAL LLC C/O THE CORPORATION TRUST COMPANY, CORPORATION TRUST CENTRE	
29	ITA 7223/MUM/2025	2017-18	[A] GAIL TIMMINS (E-FILE)	
30	ITA 7237/MUM/2025	2023-24	[A] ATOMSTROYEXPORT	
31	ITA 7262/MUM/2025	2023-24	[A] SPENCER STUART INTERNATIONAL B.V. (E-FILE)	
32	ITA 8136/MUM/2025	2014-15	[D] REFINITIV LIMITED (E-FILE)	
33	ITA 8137/MUM/2025	2015-16	[D] REFINITIV LIMITED (E-FILE)	
34	ITA 9161/MUM/2025	2012-13	[A] NAVEEN VIRENDRAKUMAR GUPTA	
35	ITA 9188/MUM/2025	2018-19	[A] RIZWANA MOHAMMED BHOPALWALA (E-FILE)	
36	ITA 9189/MUM/2025	2018-19	[A] MOHAMED ENAYAT BHAOPALWALA (E-FILE)	

J. Prash
Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 67/MUM/2014	2009-10	[A] ZENSR TECHNOLOGIES LTD	
2	ITA 481/MUM/2013	2008-09	[A] ZENSAR TECHNOLOGIES LTD	
3	ITA 1608/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
4	ITA 1916/MUM/2015	2010-11	[A] ZENSAR TECHNOLOGIES LTD	
5	ITA 2257/MUM/2015	2010-11	[D] ZENSAR TECHNOLOGIES LTD	
6	ITA 2074/MUM/2022	2013-14	[A] WELSPUN GLOBAL BRANDS LTD.	
7	ITA 2075/MUM/2022	2014-15	[A] WELSPUN GLOBAL BRANDS LTD.	
8	ITA 2076/MUM/2022	2015-16	[A] WELSPUN GLOBAL BRANDS LTD.	
9	ITA 2077/MUM/2022	2016-17	[A] WELSPUN GLOBAL BRANDS LTD.	
10	ITA 2183/MUM/2022	2013-14	[D] M/S WELSPUN GLOBAL BRANDS LTD	
11	ITA 2272/MUM/2022	2016-17	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
12	ITA 2273/MUM/2022	2015-16	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
13	ITA 2274/MUM/2022	2014-15	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
14	ITA 6576/MUM/2024	AY 2021-22	[A] PUINTOLA TOLLWAY PRIVATE LIMITED (E-FILE)	
15	ITA 6618/MUM/2024	2021-22	[A] RAJ PETRO SPECIALITIES PVT LTD	
16	ITA 6684/MUM/2024	2021-22	[A] PFIZER PRODUCTS INDIA PRIVATE LIMITED (E-FILE)	
17	ITA 8026/MUM/2025	2022-23	[A] MICHAEL PAGE INTERNATIONAL RECRUTMENT PRIVATE LIMITED	
18	ITA 1528/MUM/2026	2022-23	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILE)	
19	ITA 1573/MUM/2026	2022-23	[A] PROCTER & GAMBLE HOME PRODUCTS PRIVATE LIMITED (E-FILE)	
20	ITA 8843/MUM/2025	2017-2018	[A] VENUS DEVELOPERS (E-FILE(SMC))	
21	ITA 8375/MUM/2025	2017-18	[A] GULREZ NASHIT CHORGHAY (E-FILE(SMC))	
22	ITA 808/MUM/2026	2020-21	[A] LINTAS EMPOLYEES CULTURAL ACTIVITIES TRUST ((SMC))	
23	ITA 1278/MUM/2026	2019-20	[A] PUJYA SINDHI PANCHAYAT TRUST ((SMC))	
24	ITA 1676/MUM/2026	2017-18	[A] RAJESH KUMAR KHANNA ((SMC))	
25	ITA 1690/MUM/2026	2012-13	[A] TAKESHI MARKETING PRIVATE LIMITED (E-FILE(SMC))	
26	ITA 1693/MUM/2026	2012-13	[A] SONMARG CO OP HOUSING SOCIETY LTD (E-FILE(SMC))	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF J BENCH FOR 14-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9099/MUM/2025	2022-23	[A] VOLKSWAGEN AKTIENGESELLSCHAFT (E-FILE)	Adjourned to 15/4/26

Jurish
Assistant Registrar
SPD 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7308/MUM/2017	2013-14	[A] PARKER HANNIFIN INDIA P.LTD	
2	ITA 7384/MUM/2018	2014-15	[A] PARKER HANNIFIN INDIA P.LTD	
3	ITA 1284/MUM/2024	2016-17	[A] ULTRATECH CEMENT LIMITED ((ROCA))	
4	ITA 1960/MUM/2024	2016-17	[D] ULTRATECH CEMENT LIMITED ((ROCA))	
5	ITA 4020/MUM/2024	2020-21	[A] ROCHE DIAGNOSTICS INDIA PRIVATE LIMITED	
6	ITA 6787/MUM/2024	2021-22	[A] ROCHE DIAGNOSTICS INDIA PRIVATE LIMITED (ROCA)	
7	ITA 4822/MUM/2024	2020-21	[A] ROCHE DIABETES CARE INDIA PRIVATE LIMITED	
8	ITA 905/MUM/2021	2016-17	[A] UCB INDIA PVT. LTD (ROCA)	
9	ITA 4579/MUM/2024	2020-21	[A] WATSON PHARMA PRIVATE LIMITED ((ROCA))	
10	ITA 8955/MUM/2025	2022-23	[A] RENAISSANCE GLOBAL LIMITED (E-FILE)	
11	ITA 8021/MUM/2019	2015-16	[A] UNILEVER INDUSTRIES PVT LTD.	
12	ITA 987/MUM/2026	2012-13	[D] AJIT H LOLADIYA HUF (E-FILE(SMC))	
13	ITA 499/MUM/2026	2016-17	[A] NIRMAL PURSHOTAM BHATIA ((SMC))	
14	ITA 500/MUM/2026	2015-16	[A] NIRMAL PURSHOTAM BHATIA ((SMC))	
15	ITA 501/MUM/2026	2014-15	[A] NIRMAL PURSHOTAM BHATIA ((SMC))	
16	ITA 503/MUM/2026	2020-21	[A] SINGIREDDY BAL REDDY (E-FILE(SMC))	
17	ITA 1545/MUM/2026	2022-23	[A] VIVRUT DEVELOPERS PRIVATE LIMITED	
18	ITA 1731/MUM/2026	2016-17	[A] SANJAY MOHAN SHEDGE (E-FILE(SMC))	
19	ITA 1732/MUM/2026	2016-17	[A] MAHESH BECHARA KAROTRA (E-FILE(SMC))	
20	ITA 1738/MUM/2026	2017-18	[A] BHAVIKA SAMEER MISTRY (E-FILE(SMC))	
21	ITA 9099/MUM/2025	2022-23	[A] VOLKSWAGEN AKTIENGESELLSCHAFT (E-FILE)	

Juror
Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2476/MUM/2022	2018-19	[A] JAGUAR LAND ROVER INDIA LIMITED ((ROCA))	
2	ITA 6723/MUM/2024	2021-22	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILING)	
3	ITA 7972/MUM/2025	2022-23	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 6938/MUM/2024	2021-22	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILING (ROCA))	
5	ITA 8820/MUM/2025	2020-21	[A] STANDARD CHARTERED CAPITAL LIMITED	
6	ITA 8271/MUM/2025	2014-15	[A] SONALI SONU SOOD ((SMC))	
7	ITA 8291/MUM/2025	2016-17	[A] NITIN VIRJI GALA (E-FILE(SMC))	
8	ITA 8298/MUM/2025	2017-18	[A] HIRALAL REWACHAND THARWANI (E-FILE(SMC))	
9	ITA 8299/MUM/2025	2012 13	[A] SIRAJ YUSUF SHAIKH (E-FILE(SMC))	
10	ITA 8358/MUM/2025	2016-17	[A] MUKESH DANDUMAL ROHIRA ((SMC))	
11	ITA 8557/MUM/2025	2016-17	[D] JAYESH DINESHKUMAR SHAH (E-FILE(SMC))	
12	ITA 8589/MUM/2025	2017-18	[A] LATE PRAVIN PREMJI CHHEDA ((SMC))	
13	ITA 277/MUM/2026	2014-15	[A] MEGHALI MILIND KHATU ((SMC))	
14	ITA 280/MUM/2026	2015-16	[A] ANKUR FOUNDATION ((SMC))	
15	ITA 289/MUM/2026	2017-2018	[A] PADMAKAR BHIWAJI DESHPANDE (E-FILE(SMC))	
16	ITA 348/MUM/2026	2022-23	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE(SMC))	
17	ITA 629/MUM/2026	2016-17	[A] GEWINN CONSULTING (E-FILE(SMC))	
18	ITA 650/MUM/2026	2013-14	[A] SMT. REKHA MODI (E-FILE(SMC))	
19	ITA 651/MUM/2026	2015-16	[A] SMT. REKHA MODI (E-FILE(SMC))	
20	ITA 652/MUM/2026	2016-17	[A] SMT. REKHA MODI (E-FILE(SMC))	
21	ITA 682/MUM/2026	2017-18	[A] DIPIKA MEHUL KOTHARI (E-FILE(SMC))	
22	ITA 697/MUM/2026	2015 - 16	[A] JASH ARORA (E-FILE(SMC))	

CAUSE LIST OF J BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 703/MUM/2026	2019-20	[D] ABANS METALS PRIVATE LIMITED (E-FILE(SMC))	
24	CO 111/MUM/2026	2019-20	[A] ABANS METALS PRIVATE LIMITED	
25	ITA 707/MUM/2026	2022-23	[D] EVIE REAL ESTATE PVT. LTD (E-FILE (SMC))	
26	ITA 711/MUM/2026	2016-17	[A] PALATINE HOSPITALITY PRIVATE LIMITED (E-FILE(SMC))	
27	ITA 713/MUM/2026	2020-21	[A] NEW BOMBAY CO-OPERATIVE COMMERCIAL COMPLEX PREMISES SOCIETY LTD ((SMC))	
28	ITA 716/MUM/2026	2017-18	[A] KHALIL JAFFAR SHAIKH ((SMC))	
29	ITA 812/MUM/2026	2024-25	[A] LISHA GAJENDRA MARLECHA ((SMC))	
30	ITA 814/MUM/2026	2017-18	[A] M/S. ASSOCIATE PLANTATIONS PRIVATE LIMITED ((SMC))	
31	ITA 832/MUM/2026	2018-2019	[A] RATNASINDHU CO-OP CREDIT SOCIETY LTD (E-FILE(SMC))	
32	ITA 835/MUM/2026	2018-19	[A] PRATHAMESH DATTATRAYA SAWANT (E-FILE(SMC))	
33	ITA 1805/MUM/2026	2022-23	[A] UTIMACO TECHNOLOGIES PRIVATE LIMITED (E-FILE)	


Assistant Registrar
Gid 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5****AT 2:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1371/MUM/2024	2014-15	[D] ACC LIMITED (E-FILING)	
2	ITA 1370/MUM/2024	2016-17	[D] ACC LIMITED (E-FILING)	
3	ITA 4014/MUM/2025	2015-16	[D] ACC LIMITED (E-FILE)	
4	ITA 4016/MUM/2025	2018-19	[D] ACC LIMITED (E-FILE)	
5	CO 197/MUM/2025	2018-19	[A] ACC LIMITED	
6	CO 198/MUM/2025	2015-16	[A] ACC LIMITED	
7	ITA 546/MUM/2017	2012-13	[A] CRISIL LTD (IN THE MATTER OF ERSTWHILE PIPAL RESEARCH ANALYTICS AND INFORMATION SERVICES INDIA P.LTD	
8	ITA 4181/MUM/2023	2011-12	[A] L'OREAL INDIA PRIVATE LIMITED	
9	ITA 3882/MUM/2024	2013-14	[D] AMBUJA CEMENTS LIMITED (E-FILED)	
10	CO 371/MUM/2025	-2012	[A] ESSAR POWER GUJRAT LIMITED	
11	ITA 6997/MUM/2025	2012	[D] ESSAR POWER GUJRAT LIMITED (E-FILE)	
12	ITA 8996/MUM/2025	2022-23	[A] GODREJ GREEN HOMES PRIVATE LIMITED	
13	ITA 1029/MUM/2026	2022-23	[A] DSV CONTRACT LOGISTICS PRIVATE LIMITED (FORMERLY KNOWN AS DSV SOLUTION PVT LTD AND UT WORLDWIDE INDIA PVT LTD	
14	ITA 1064/MUM/2026	2022-23	[A] AVEVA INFORMATION TECHNOLOGY INDIA PRIVATE LIMITED (E-FILE)	
15	ITA 1096/MUM/2026	2022-23	[A] EBIX MONEY EXPRESS PRIVATE LIMITED (E-FILE)	
16	ITA 1131/MUM/2026	2012-13	[D] ABBOTT HEALTHCARE PRIVATE LIMITED (E-FILE)	
17	ITA 1132/MUM/2026	2013-14	[D] ABBOTT HEALTHCARE PRIVATE LIMITED (E-FILE)	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 14-APRIL-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5****AT 2:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4921/MUM/2013	2008-09	[D] BAJAJ AUTO LTD	
2	ITA 4998/MUM/2013	2008-09	[A] BAJAJ AUTO LTD	
3	CO 52/MUM/2016	2011-12	[A] J.P. MORGAN INDIA P.LTD	
4	ITA 1075/MUM/2015	2010-11	[A] J.P. MORGAN INDIA P.LTD (SG)	
5	ITA 929/MUM/2016	2011-12	[D] J.P. MORGAN INDIA P.LTD	
6	ITA 1115/MUM/2016	2011-12	[A] J.P. MORGAN INDIA P.LTD	
7	ITA 2104/MUM/2017	2012-13	[A] J.P. MORGAN INDIA P.LTD	
8	ITA 7118/MUM/2017	2013-14	[A] FUNDTech INDIA LTD	
9	ITA 4209/MUM/2024	2020-21	[A] JOHNSON & JOHNSON PRIVATE LIMITED	
10	ITA 4862/MUM/2024	2020-21	[A] EVIDEN INDIA PRIVATE LIMITED (ERSTWHILE KNOWN AS ATOS INDIA PRIVATE LIMITED) (E-FILE)	
11	CO 14/MUM/2025	2016-17	[A] JSW JAIGARH PORT LIMITED	
12	ITA 5144/MUM/2024	2016-17	[D] JSW JAIGARH PORT LIMITED	
13	ITA 6786/MUM/2024	2021-22	[A] EVIDEN INDIA PRIVATE LIMITED (FORMERLY KNOWN AS ATOS INDIA PVT LTD)	
14	ITA 5846/MUM/2025	2012-13	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED (E-FILE)	
15	ITA 8743/MUM/2025	2022-23	[A] DOLBY TECHNOLOGY INDIA PVT LTD	
16	ITA 8786/MUM/2025	2018-2019	[A] SHAILENDRA SHANTARAM JONDHALE (E-FILE (SMC))	
17	ITA 9103/MUM/2025	2014-15	[A] FMC INDIA PRIVATE LIMITED (E-FILE)	
18	ITA 9105/MUM/2025	2013-14	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED (E-FILE)	

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Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF K BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

IN COURT ROOM 5

AT 2:30 PM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 1211/MUM/2026	2022-23	[A] KIMPLAS PIPING SYSTEMS PRIVATE LIMITED (E-FILE)	
2	ITA 7318/MUM/2018	2014-15	[A] COLGATE PALMOLIVE (INDIA) LTD	
3	ITA 7261/MUM/2019	2015-16	[A] COLGATE PALMOLIVE (INDIA) LTD.	
4	ITA 7941/MUM/2019	2015-16	[A] JAGUAR LAND ROVER INDIA LTD.	
5	ITA 617/MUM/2022	2017-18	[A] COLGATE-PALMOLIVE (INDIA) LIMITED	
6	ITA 2371/MUM/2022	2018-19	[A] COLGATE-PALMOLIVE (INDIA) LIMITED	
7	ITA 6455/MUM/2024	2021-22	[A] COLGATE PALMOLIVE INDIA LIMITED	
8	ITA 4183/MUM/2024	2020-21	[A] KONICA MINOLTA HEALTHCARE INDIA PRIVATE LIMITED	
9	ITA 8090/MUM/2025	2015-16	[D] FERANI HOTELS PVT LTD (E-FILE)	
10	ITA 9149/MUM/2025	2022-23	[A] DRIP CAPITAL SERVICES INDIA LLP	
11	ITA 1360/MUM/2026	2022-2023	[A] CUPID DIAMONDS PRIVATE LIMITED (E-FILE)	
12	ITA 1740/MUM/2026	2019-2020	[A] GOPAL BHATTER ((SMC))	
13	ITA 1753/MUM/2026	2014-15	[A] SALASAR NANDGAON CO OPERATIVE HOUSING SOCIETY LIMITED ((SMC))	
14	ITA 1754/MUM/2026	2015-16	[A] SALASAR NANDGAON CO OPERATIVE HOUSING SOCIETY ((SMC))	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF K BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

IN COURT ROOM 5

AT 2:30 PM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 753/MUM/2022	2017-18	[A] DNEG INDIA MEDIA SERVICES LIMITED	
2	ITA 2343/MUM/2022	2018-19	[A] DOW AGROSCIENCES INDIA PVT LTD	
3	ITA 2344/MUM/2022	2017-18	[A] DOW AGROSCIENCES INDIA PVT LTD	
4	ITA 6501/MUM/2024	2021-22	[A] FENGYUAN INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 6738/MUM/2024	2021-22	[A] B BRAUN MEDICAL INDIA PRIVATE LIMITED	
6	ITA 8951/MUM/2025	2022-23	[A] LOMA CO-DEVELOPERS 2 PRIVATE LIMITED (E-FILE)	
7	ITA 8952/MUM/2025	2022-23	[A] LOMA CO-DEVELOPERS 1 PRIVATE LIMITED (E-FILE)	
8	ITA 1671/MUM/2026	2022-23	[A] JIOSTAR INDIA PRIVATE LIMITED (KNOWN AS STAR INDIA PRIVATE LIMITED)	
9	ITA 1769/MUM/2026	2022-23	[A] CWT INDIA PRIVATE LIMITED (E-FILE)	

J. Singh
Assistant Registrar

10-Apr-2026

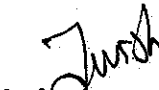
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5173/MUM/2024	2013-2014	[A] AUM INFRATEX PRIVATE LIMITED (E-FILE (RECALLED MATTER))	
2	ITA 6665/MUM/2025	2010-11	[A] KRUBBER PRIVATE LIMITED (E-FILE)	
3	ITA 7568/MUM/2025	2016-17	[A] SUDHIR RAMESH PATEL	
4	ITA 7986/MUM/2025	2014	[D] SANJAY V JAIN HUF (E-FILE)	
5	ITA 8002/MUM/2025	2020-2021	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
6	ITA 8003/MUM/2025	2021-2022	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
7	ITA 8009/MUM/2025	2015-16	[A] SHREENATH INFRAPROJECTS	
8	ITA 9078/MUM/2025	2009-10	[A] JAGRUTI JATIN SHAH (DECEASED)	
9	ITA 114/MUM/2026	2017-2018	[A] MAYUR JOITKUMAR JAIN (E-FILE)	
10	ITA 137/MUM/2026	2017-18	[A] BABU RAMCHANDRA SAWANT (E-FILE)	
11	ITA 138/MUM/2026	AY 2017-18	[A] GEETA BABU SAWANT (E-FILE)	
12	ITA 153/MUM/2026	2012-13	[A] RAJESH DINKAR MORE	
13	ITA 1504/MUM/2026	2021-22	[A] M/S. R.D CONSTRUCTION	
14	ITA 1505/MUM/2026	2022-23	[A] M/S. R.D CONSTRUCTION	
15	ITA 1509/MUM/2026	2020-21	[A] CHEMBUR SHREE ANANDMAYEE COOPERATIVE HOUSING SOCIETY LTD (E-FILE)	
16	ITA 1510/MUM/2026	2021-22	[A] CHEMBUR SHREE ANANDMAYEE COOPERATIVE HOUSING SOCIETY LTD (E-FILE)	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 14-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**


IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7927/MUM/2025	2020-21	[A] VILPABEN PRANAVBHAI VORA	
2	ITA 7932/MUM/2025	2007-08	[A] QUANTUM REAL EST & PROP DEV INDIA PVT LTD	
3	ITA 9434/MUM/2025	2009-10	[A] NIKUNJ RAJESH JASANI	
4	ITA 1514/MUM/2026	2012-13	[A] RAJAN B MORABIA HUF (E-FILE)	
5	ITA 1531/MUM/2026	2020-21	[A] JAVED AKBAR KHAN (E-FILE)	
6	ITA 1535/MUM/2026	2012-13	[D] HASINA KASIM SAKRIWALA (E-FILE)	
7	ITA 1696/MUM/2026	2012-13	[A] NAGA NAVEEN KUMAR POLAVARAPU (E-FILE)	

J. M. K.
Assistant Registrar
10-10-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6838/MUM/2024	2016-17	[A] GURUKRUPA BUILDCON (E-FILING (RECALLED MATTER))	
2	ITA 2008/PUN/2025	2011-12	[A] AMIT ARUN FALNIKAR ((PUNE))	
3	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	
4	ITA 5560/MUM/2025	2014-2015	[A] SHRIPAL ROOPCHAND JAIN (E-FILE)	
5	ITA 5884/MUM/2025	2020-21	[A] YOGITA SANJAY JAGUSTE (E-FILE)	
6	ITA 6343/MUM/2025	2013-14	[A] SHRI SAMARTH SAHAKARI MAJOUR SANSTH MARYADIT	
7	ITA 7159/MUM/2025	2018-19	[A] SESSOON DOCK MATSYA GANGA CO OP CREDIT SOCIETY LTD	
8	ITA 7856/MUM/2025	2017-18	[A] ADVAITA TRADING PRIVATE LIMITED (E-FILE)	
9	ITA 7887/MUM/2025	2017-18	[D] CASA BUILDERS PVT. LTD. (E-FILE)	
10	ITA 7939/MUM/2025	2011-12	[A] ENSEMBLE INFRASTRUCTURE INDIA LTD (E-FILE)	
11	ITA 9295/MUM/2025	2011-12	[D] VIKESH BABULAL JAIN (E-FILE)	
12	ITA 127/MUM/2026	2007-08	[A] KASHI IMPEX	
13	ITA 1760/MUM/2026	2016-17	[A] HARISH CHANNAPPA SHETTY (E-FILE)	
14	ITA 1761/MUM/2026	2023-24	[A] VAINKUTH PATHAI BHANUSHALI (E-FILE)	
15	ITA 1764/MUM/2026	2023-24	[A] ELYSIUM SMILES FOUNDATION (E-FILE)	
16	ITA 1768/MUM/2026	2013-14	[A] DHARMAVATI V. BORANA (E-FILE)	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6059/MUM/2024	2019-20	[A] KASHINATH ANANT PAWAR	
2	ITA 5647/MUM/2025	2019-20	[A] MR. PRASHANT PRAFUL SHAH	
3	ITA 6792/MUM/2025	2018-19	[A] CHHATRAPATI SHIVAJI MAHARAJ SMARAK SAMITI	
4	ITA 7071/MUM/2025	2004-05	[A] EFFICIENT BUILDERS LLP (ERSTWHILE KNOWN AS EFFICIENT BUILDERS LIMITED) (E-FILE)	
5	ITA 7110/MUM/2025	2017 -18	[A] RAJARAM KUTE (E-FILE)	
6	ITA 7251/MUM/2025	2013-14	[A] HARSH JASMIN AJMERA (LEGAL HEIR OF LATE SHRI JASMIN K AJMERA)	
7	ITA 7744/MUM/2025	2015-16	[A] RAJAN NAGINDAS KAMDAR	
8	ITA 8030/MUM/2025	2017-18	[A] MAYUR KHIMJI PEER	
9	ITA 8711/MUM/2025	2017-18	[A] SHEETAL CHELAWAT (E-FILE)	
10	ITA 9348/MUM/2025	2010-2011	[A] MOHAMMED BAKIR ABDEALI KHOKHAWALA (E-FILE)	
11	ITA 1248/MUM/2026	2014-15	[A] SUPRIYA VIVEK AGARWAL (E-FILE)	
12	ITA 1394/MUM/2026	2010-11	[A] HEMANG H DOSHI	
13	ITA 1421/MUM/2026	2020-2021	[A] V RAJ BUILDCON (E-FILE)	
14	ITA 1431/MUM/2026	2014-2015	[A] KIRAN FUTERMAL JAIN (E-FILE)	
15	ITA 1788/MUM/2026	2015-16	[A] TORINO CO OPERATIVE HOUSING SOCIETY LIMITED	
16	ITA 1798/MUM/2026	2018-19	[A] SHARMA STONES (MUMBAI) PRIVATE LIMITED (E-FILE)	
17	ITA 1808/MUM/2026	2014-15	[A] PRARTHANA CO-OPERATIVE HOUSING SOCIETY LTD. (E-FILE)	
18	ITA 1809/MUM/2026	2016-2017	[A] PRARTHANA CO-OPERATIVE SHOUNDING SOCIETY LTD. (E-FILE)	
19	ITA 1810/MUM/2026	2017-2018	[A] PRARTHANA CO-OPERATIVE HOUSING SOCIETY LTD. (E-FILE)	
20	ITA 1811/MUM/2026	2018-2019	[A] PRARTHANA CO-OPERATIVE HOUSING SOCIETY LTD. (E-FILE)	


Assistant Registrar
14-10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 13-APRIL-2026 (MONDAY)

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1667	MUM	2004	2000-2001	[A] M/S JP MORGAN CHASE BANK (ARMERLY KNOWN AS THE CHASE MANHATTEN BAN)	I	
2	ITA	2530	MUM	2004	2000-2001	[D] M/S. J.P. MORGANCHASE BANK	I	
3	ITA	5653	MUM	2004	1997-98	[D] J.P.MORGAN CHASE BANK (THE CHASE MANHATAN BANK)	I	
4	ITA	5731	MUM	2004	1997-98	[A] J.P.MORGAN CHASE BANK (THE CHASE MANHALTON BANK)	I	
5	ITA	9157	MUM	2004	2001-2002	[D] M/S. J.P. MORGAN CASE BANK	I	
6	ITA	9190	MUM	2004	2001-2002	[A] M/S. JP MORGAN CHASE BANK N.S	I	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 14-APRIL-2026 (TUESDAY)

HOLIDAY


Assistant Registrar
10-Apr-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3397	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
2	ITA	3398	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
3	ITA	3399	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
4	ITA	3400	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4142	MUM	2023	2021-22	[A] SUNIL MANOHAR GAVASKAR (E-FILED)	I	e-filed

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5401	MUM	2025	2001-02	[A] AMITABH HARIVANSHRAI BACHCHAN (E-FILE)	A	E-FILE

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	6811	MUM	2025	2020-2021	[D] BHAVESH RANCHHODDAS MADIAR (E-FILE)	B	E-FILE

15-04-2026

BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3898	MUM	2025	2020-21	[D] NDL VENTURES LIMITED (E-FILE)	B	E-FILE
2	ITA	3900	MUM	2025	2022-23	[D] NDL VENTURES LIMITED (E-FILE)	B	E-FILE

BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2233	MUM	2025	2007-08	[A] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	e-file
2	ITA	2946	MUM	2025	2007-08	[D] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	E-FILE


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS

FOR 16-APRIL-2026 (THURSDAY)


Assistant Registrar
10-Apr-2026